

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 02.11.2025 TO 23.11.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
<u><i>This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.</i></u>									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	01-11-2025	Company Petition (Companies Act)	710102095632025		PALM HILLS CONDOMINIUM ASSOCIATION VS EMAAR INDIA LIMITED	Sec. 213		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							11-11-2025		Bhupender
2	10-11-2025	Company Petition IB (IBC)	710102098132025		CHIRAHULANATHSWAMI INFRADEVELOPERS PRIVATE LIMITED VS EMAAR INDIA LIMITED	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							14-11-2025		P K
3	14-10-2025	Company Appeal (Companies Act)	710102089772025		CHIRAHULANATHSWAMI INFRADEVELOPERS PRIVATE LIMITED VS EMAAR INDIA LIMITED	Sec 252 (3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							02-11-2025		PARVEEN RASTOGI
4	25-10-2025	Company Petition (Companies Act)	710102093912025		MR. NEEL RATAN UPADHYAY VS FABTEQ SYSTEMS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							02-11-2025		Avdhesh Kumar Varshney
5	29-09-2025	Company Petition (Companies Act)	710102085552025		ANSHU AGARWAL VS AVANTIKA ELCON PRIVATE LIMITED	Sec. 242(4), Sec. 244(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							03-11-2025		Srinivas
6	29-10-2025	Company Petition (Companies Act)	710102094772025		IMPACT GURU TECHNOLOGY VENTURES PRIVATE LIMITED VS AVANTIKA ELCON PRIVATE LIMITED	Sec. 441		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							09-11-2025		Gursat
7	30-10-2025	Company Petition (Companies Act)	710102095222025		RASHMI KHURANA VS DRISYA TILE & STONE COUTURE PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							04-11-2025		ANKUR
8	14-10-2025	Company Petition IB (IBC)	710102090402025		MUKESH TYAGI VS KIRVSY PHARMACEUTICALS PRIVATE LIMITED	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							04-11-2025		Adv. Puru
9	27-10-2025	Company Petition IB (IBC)	710102094222025		JASRAJ SINGH CHUG VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							06-11-2025		SAGAR KUMAR PRADHAN

10	04-11-2025	Company Petition IB (IBC)	710102096342025		FIXIT AUTO PRIVATE LIMITED VS ASSOTECH MOONSHINE URBAN DEVELOPERS PRIVATE LIMITED	IBC Under Sec 10		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							06-11-2025		Omar Hoda
11	13-11-2025	Contempt Petition (IBC)	710102099582025		VIVEK DUTTA VS SUDHIR KALRA	Rule 11 of NCLT, 2016			
							17-11-2025	1. section wrong. 2. mention bookmarking according your index with page numbering. 3. fill all details in online portal. 4. need every page true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. main case not mention in vakalatnama.	Saumya Kumar Singh
12	15-10-2025	Company Petition IB (IBC)	710102091202025		INTEC CAPITAL LIMITED VS JOGENDER LATHER	Section 95(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	INTEC CAPITAL LIMITED
13	11-11-2025	Company Appeal(Companies Act)	710102098672025		INTEC CAPITAL LIMITED VS JOGENDER LATHER	Sec. 58(3),Sec. 59		no of objections: - 1. case type wrong in pdf and online portal 2. due to payment sec-58 3. section mismatch in index and application 4. counsel detail missed in memo of parties in pdf 5. Master data missing 6. MOA, AOA missing 7. true copy missed in annexure pages	Hari Om
14	10-11-2025	Company Petition (Companies Act)	710102098092025		HIMESH JAIN VS PARV HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)			
							17-11-2025	no of objections: - 1. bookmarking is compulsory in pdf 2. volume-wise volume-1,2 index missing 3. true copy or sign missed in annexure pages	DIBYADYUTI BANERJEE
15	12-11-2025	Company Petition IB (IBC)	710102099012025		ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7			
							17-11-2025	1. List of dates and events missing. 2. page no. 181,182 are not clear. 3. NESL Report missing.	ABHINDRA MAHRSHWARI
16	26-10-2025	Company Petition IB (IBC)	710102094052025		STATE BANK OF INDIA VS INDER SINGH	Section 95(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
17	12-11-2025	Company Petition IB (IBC)	710102099212025		STELLAR INVESTMENTS LIMITED VS RACHNA SARIN	Section 95(1)		1. need every page sign and true copy in annexure. 2. pagination not showing properly. 3. page no. 26 to 37,80 to 93 are not clear. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. mention bookmarking with page numbering.	Harshit Khare
18	12-11-2025	Company Petition IB (IBC)	710102099032025		LAWRAGA METALS PRIVATE LIMITED VS MS VB HOLDINGS PVT LTD	IBC Under Sec 9			ANAND PRAKASH
							17-11-2025	1. proof of service missing. 2. 9(3)c affidavit missing. 3. page no. 429 are blank page. 4. demand notice missing.	Roshan Thakre
19	05-11-2025	Company Petition (Companies Act)	710102096532025		RAJESH KUMAR SONTHALIA VS EICHER MOTORS LIMITED	Sec. 59		no of objections: - 1. page no-135,190,260,276 blur page 2. volume-wise index volume-1,2 missing 3. MOA,AOA missing	Roshan Thakre
20	30-09-2025	Company Petition (Companies Act)	710102085802025		SHUBHAM GUPTA VS GURJAS EXPORTS PRIVATE LIMITED	Sec. 58(3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
							09-11-2025		ALAM
21	05-11-2025	Company Petition IB (IBC)	710102096632025		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS SANGEETA AGGARWAL	Application under any other provisions-IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
22	13-11-2025	Intervention Petition (IBC)	710102099932025		RAJIV KUMAR VS ARUNAVA SIKDAR	Sec 60(5)			Harshvardhan Jha
23	14-11-2025	Company Petition IB (IBC)	710102100302025		STELLAR INVESTMENTS LIMITED VS UKAR HEALTHCARE PRIVATE LIMITED	Section 95(1)		1. List of dates and events missing. 2. Briefsynopsis missing. 3. case type wrong. 4. 3Rs court fee missing in vakalatnama.	Mayank Kshirsagar
							19-11-2025	1. page no. 28 to 39,81 to 93 are not clear. 2. pagination not showing properly in pdf. 3. need every page sign and true copy in annexure. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. mention bookmarking with page numbering. 6. BR missing.	ANAND PRAKASH
24	12-11-2025	Company Petition (Companies Act)	710102099112025		VINOD KUMAR JAIN VS DIMENSION PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)			
							19-11-2025	no of objections: - 1. separate file application	Sumesh Dewan
25	14-11-2025	Company Petition IB (IBC)	710102100392025		ENHANCE ECOTECH SOLUTION PRIVATE LIMITED VS PARADOR DEVELOPERS (AMRITSAR) PRIVATE LIMITED	IBC Under Sec 9			
							19-11-2025	1. NESL Report missing.	Shivam
26	07-11-2025	Company Petition IB (IBC)	710102097532025		DEEPAK HOUSEWARE & TOYS LIMITED VS SNNR PRIVATE	IBC Under Sec 9		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	Sujoy
27	10-10-2025	Company Appeal(Companies Act)	710102088492025		DEEPAK HOUSEWARE & TOYS LIMITED VS SNNR PRIVATE LIMITED	Any other provision - Govt. hrdv		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	Zehra Khan
28	13-11-2025	Company Petition (Companies Act)	710102099722025		KSHAMA ROY VS MOHAN CHAUHAN	Sec. 241(1)		no of objections: - 1. due to payment sec-242 2. brief synopsis, list date and event missing 3. numbering is missing in bookmarking 4. need every page sign in application 5. true copy or sign missed in annexure pages 6. kindly mention company detail in memo of parties 7. MOA,AOA missing 8. Master data missing 9. BR missing	Isha
29	14-11-2025	Company Petition IB (IBC)	710102100122025		IDBI TRUSTEESHIP SERVICES LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	IBC under Sec 7			
							19-11-2025	1. pagination incomplete in master index. 2. page no. 606,607,608,612,613 are not clear. 3. Form 2 missing. 4. IRP certificate missing.	Angad

30	06-11-2025	Company Petition IB (IBC)	710102097082025		ICF CONSULTING SERVICES INDIA PRIVATE LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	IBC Section 59	12-11-2025	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. briefsypsis missing. 4. counsel details missing in prayer. 5. page no. 28,29,34,35,43,44,52,53,61,62 are not clear. 6. need every page sign and true copy in annexure. 7. OCR missing. 8. Master data missing	SHWETABH
31	08-11-2025	Company Petition (Companies Act)	710102097582025		PERFECT RELATIONS PRIVATE LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	Sec. 441	12-11-2025	no of objections: - 1. case type wrong in pdf 2. index section mismatch according your pdf 3. page no-34,293 to 295,302 not clear	NARESH
32	05-11-2025	Company Petition IB (IBC)	710102096642025		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS SALONI AYUSH AGGARWAL	Application under any other provisions- IBC	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Harshvardhan Jha
33	27-10-2025	Company Petition IB (IBC)	710102094092025		STATE BANK OF INDIA VS MRS. SUKHBIR KAUR	Section 95(1)	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	Harshit Khare
34	14-11-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102100432025		NEW LINE BUILDTECH PRIVATE LIMITED VS MRS. SUKHBIR KAUR	Sec. 230-232 - Second Motion	20-11-2025	no of objections: - 1. counsel details missed in master index,volume-2,3 index 2. volume-wise index volume-1,2,3 index missing 3. numbering is missing in bookmarking 4. remove blank page-125,127 5. proposed accounting treatment- NEW LINE BUILDTECH PRIVATE LIMITED missing 6. true copy or sign missed in annexure pages	Pranav V Shankar
35	14-11-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102100202025		ODISHA TELEVISION LIMITED VS MRS. SUKHBIR KAUR	Sec. 230-232 - Second Motion	20-11-2025	no of objections: - 1. proposed accounting treatment- Keda Enterprises Private Limited missing	RAJEEV
36	16-11-2025	Company Petition IB (IBC)	710102100822025		UCO BANK VS MR PUPINDER SINGH	Section 95(1)	20-11-2025	1. section wrong. 2. proof of service missing. 3. page no. 53,54,73 are not clear. 4. page no. 64,89,107 are cut page. 5. 1Rs court fee short in vakalatnama. 6. BR missing. 7. OCR missing.	NAVEEN KUMAR
37	31-10-2025	Company Petition IB (IBC)	710102095432025		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	IBC under Sec 7	12-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Harshvardhan Jha
38	07-11-2025	Company Petition IB (IBC)	710102097442025		KUDRA CONSTRUCTION LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	IBC Under Sec 9	13-11-2025	1. bookmarking compulsory with page numbering. 2. all documents merge in one pdf. 3. OCR missing. 4. remove double pagination. 5. page no. 74,89 to 104,106,107,108,116,122,166,167 to 170,175,184 to 187,189 are not clear. 6. demand notice missing. 7. 9(3)b affidavit missing. 8. NESL Report missing. 9. master data missing. 10. vakalatnama missing. 11. memo of parites missing. 12. briefsypnosis missing. 13. List of dates and events missing.	Nirmal & Associates
39	07-11-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102097402025		GENTLEMAN PRODUCTS PRIVATE LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	Sec. 230-232 - Second Motion	13-11-2025	no of objection 1. wrong file	CS Sourabh
40	07-11-2025	Company Petition IB (IBC)	710102097252025		VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	1. mention bookmarking with page numbering. 2. ticket put on blank side in vakalatnama. 3. 1Rs court fee short and date missing in vakalatnama. 4. NESL Report missing. 5. need every page sign and true copy in annexure.	SAMEER SIDHAR
41	12-11-2025	CA(A) Merger and Amalgamation(Companies Act)	710102099242025		FUTECH INTERNET PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Sec. 230-232, Sec 234	13-11-2025	no of objections: - 1. page no-129,238,240,242 to 247 not clear page 2. adjust the page page no-241	Ashutosh
42	07-11-2025	Company Petition IB (IBC)	710102097202025		SABHARWAL INVESTMENTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	13-11-2025	1. required documents not uploaded. 2. file incomplete only 19 page uploaded.	Rachit
43	12-11-2025	Company Petition (Companies Act)	710102099062025		OJSC GOMSELMASH VS GOMSELMASH INDIA PRIVATE LIMITED	Section 271- 272 of the company act 2013 - Govt body	13-11-2025	no of objections: - 1. due to payment sec-271 and 272	HAMMURABI & SOLOMON PARTNERS
44	10-11-2025	Company Petition (Companies Act)	710102098282025		VARDHMAN AUTO RECYCLING LLP VS GOMSELMASH INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-11-2025	No of objection 1. Case type wrong 2. Memo party missed 3. copy of Vakalatnama missed	VIDHI JAIN
45	07-11-2025	Company Petition IB (IBC)	710102097312025		HIMANSHU KUKREJA VS B9 BEVERAGES LIMITED	IBC Under Sec 9	13-11-2025	1. mention default date in form 5 part 4. 2. proof of service missing. 3. need every page sign and true copy in annexure. 4. page no. 71,72,74,75,76,81,82,87,88,91,92,93 are not clear. 5. NESL Report missing. 6. all documents merge in one pdf. 7. OCR missing. 8. counsel sign missing in index and memo of parties.	Mr. Lzafeer Ahmad
46	07-11-2025	Company Petition IB (IBC)	710102097272025		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS SRI NARAIN AGGARWAL	Section 95(1)	12-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	Harshvardhan Jha
47	07-11-2025	Contempt Petition (IBC)	710102097382025		STARLINK CALL CONCEPTS PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri	Sharad Tyagi
48	29-10-2025	Company Petition IB (IBC)	710102094832025		STATE BANK OF INDIA VS SHRI SURJEET SINGH	Section 95(1)	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as	Harshit Khare

49	16-11-2025	Company Petition IB (IBC)	710102100802025		UCO BANK VS DEVENDRA BHATIA	Section 95(1)	21-11-2025	1. proof of service missing. 2. BR missing.	NAVEEN KUMAR
50	16-11-2025	Company Petition IB (IBC)	710102100812025		UCO BANK VS SANDEEP SINGH TARIYAL	Section 95(1)	21-11-2025	1. proof of service missing. 2. page no. 45,49,50,61,62,63,64,65 are not clear. 3. page no. 96,97,98,99,100,101,105,106,107,108,109,110 are not clear. 4. BR missing.	NAVEEN KUMAR
51	16-11-2025	Company Petition IB (IBC)	710102100832025		UCO BANK VS MR RAJBEER SINGH WADHWAN	Section 95(1)	21-11-2025	1. proof of service missing. 2. page no. 45,49,50,61,62,63,64,65 are not clear. 3. page no. 96,97,98,99,100,101,105,106,107,108,109,110 are not clear. 4. BR missing.	NAVEEN KUMAR
52	17-09-2025	Interlocutory Application (I.B.C)	710102081882025	COMPANY PETITION IB (IBC)/144(PB)2017	KALPATARU RESOLUTION PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	03-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SHIVAM
53	01-11-2025	Company Application(Companies Act)	710102095712025	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS BE DEVICE ENGINEERING PVT. LTD.	Rule 11 of NCLT	03-11-2025	No of objection 1. as per index this is additional doc please file as a additional	Sudhir Kumar
54	01-11-2025	Interlocutory Application (I.B.C)	710102095682025	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	YUKTI SECURITIES PRIVATE LIMITED VS MYSTIFLY CONSULTING (INDIA) PRIVATE LIMITED	Sec 60(5)	03-11-2025	no of objection 1. wrong judication	Swapnil Gupta
55	05-11-2025	Miscellaneous Application (IBC)	710102096692025	COMPANY PETITION IB (IBC)/997(ND)2019	CHANDINI AGARWAL VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	03-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhishek Narayan
56	04-11-2025	Interlocutory Application (I.B.C)	710102096382025	COMPANY PETITION IB (IBC)/1771(ND)2018	ARUNAVA SIKDAR RP OF DREAM PROCON PRIVATE LIMITED VS RAJEEV DHINGRA	Sec 60(5)	06-11-2025	no of objection 1. need to delete extra same pdf uploaded in proof of service 2. ocr missed in pdf 3. fill basics detail in online portal of respondent side 4 pagination missed in book marking as per index 5 proof of service missed	Ashu Kansal
57	06-11-2025	Interlocutory Application (I.B.C)	710102097002025	COMPANY PETITION IB (IBC)/541(ND)2023	GAGAN GULATI VS MAHALUXMI BUILDTECH LIMITED	Sec 60(5)	14-11-2025	1. vakalatnama compulsory. 2. List of dates and events missing. 3. briefsynopsis missing. 4. case type wrong.	Kumar Mihir
58	08-11-2025	Interlocutory Application (I.B.C)	710102097882025	COMPANY PETITION IB (IBC)/131(PB)2017	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VS MAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Application under any other provisions-IBC,Applicati on under any other provisions-IBC	03-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRANAV JAIN P
59	11-11-2025	Interlocutory Application (I.B.C)	710102098522025	COMPANY PETITION IB (IBC)/541(ND)2023	AMIT GUPTA ORS VS MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	14-11-2025	no of objection 1. ocr missed in pdf annexures pages 2. hindi pages need english translate copy 3. vakalatnama missed which mention index	RAKESH KUMAR
60	03-11-2025	Interlocutory Application (I.B.C)	710102096042025	COMPANY PETITION IB (IBC)/541(ND)2023	ABHINAV BHATNAGAR VS TEENA SARASWAT PANDEY	Sec 60(5)	04-11-2025	NO OF OBJECTION 1. WRON JURDICTION	RAJAT MITTAL
61	14-10-2025	Interlocutory Application (I.B.C)	710102089802025	COMPANY PETITION IB (IBC)/674(PB)2021	RAJA SINGH & ANR. VS MR. DEVENDRA UMRao	Sections 60(5)/Regulati on 13	06-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Karan
62	07-10-2025	Interlocutory Application (I.B.C)	710102087312025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR. DEVENDRA UMRao	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	PRADEEP
63	06-11-2025	Interlocutory Application (I.B.C)	710102097172025	COMPANY PETITION IB (IBC)/242(ND)2025	MR. SURINDER BABBAR VS MR. DEVENDRA UMRao	Application under any other provisions-IBC	04-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	DIVYA GATTANI
64	12-11-2025	Interlocutory Application (I.B.C)	710102098972025	COMPANY PETITION IB (IBC)/3127(PB)2019	VIKRAM SHARMA VS MR. DEVENDRA UMRao	Sec 60(5)	17-11-2025	no of objection 1. Order dated 12.05.2025 missed 2.ocr missed in annexures pages 3. hindi pages need english translate copy in volume 4 and volume 3 4 master index missed in book marking	Rachit
65	12-11-2025	Interlocutory Application (I.B.C)	710102098942025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ENGINEERS PVT LTD VS JBK DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016	09-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SYED HASAN ISFAHANI
66	21-10-2025	Interlocutory Application (I.B.C)	710102093142025	COMPANY PETITION IB (IBC)/505(ND)2022	PRANAV VARSHNEY VS RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	05-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Utkarsh Joshi
67	06-11-2025	Interlocutory Application (I.B.C)	710102096882025	COMPANY PETITION IB (IBC)/156(PB)2021	MRS. AARTI SINGAL VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	06-11-2025	no of objection 1. heading missed in index with counsel detail 2. memo parties missed in index and pdf and book marking also 3. section mismatched in online and pdf 4 vakalatnama missed 5 book marking mandatory as per index with pagination 6 need to delete extra same pdf uploaded in proof of service 7 proof of service missed 8 missed bharatkosh slip missed	ANURAG YADAV
68	05-11-2025	Interlocutory Application (I.B.C)	710102096742025	COMPANY PETITION IB (IBC)/495(PB)2022	CANARA BANK VS SUMAN JAIN	Section 60(5)/Rule 11	06-11-2025	1. mention bookmarking with page numbering. 2. memo of parites missing.	Saurabh Kushawaha
69	05-11-2025	Interlocutory Application (I.B.C)	710102096782025	COMPANY PETITION IB (IBC)/494(PB)2022	CANARA BANK VS SANGEETA JAIN	Section 60(5)/Rule 11	06-11-2025	1. mention bookmarking with page numbering. 2. memo of parties missing. 3. need every page sign in application. 4. welfare fee not showing properly.	Saurabh Kushawaha

70	05-11-2025	Interlocutory Application (I.B.C)	710102096792025	COMPANY PETITION IB (IBC)/496(PB)2022	CANARA BANK VS KAMLA JAIN	Section 60(5)/Rule 11	06-11-2025	1. memo of parties missing. 2. mention bookmarking with page numbering. 3. pagination missing in pdf.	Saurabh Kushawaha
71	04-11-2025	Interlocutory Application (I.B.C)	710102096262025	COMPANY PETITION IB (IBC)/510(ND)2023	KLM HOLDINGS PRIVATE LIMITED VS BCL ENTERPRISES LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	06-11-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. vakalatanama missed 3 proof of service missed 4 section wrong 5 main application missed 6 prayer missed 7 sign missed in index	Kamal
72	05-11-2025	Interlocutory Application (I.B.C)	710102096772025	COMPANY PETITION IB (IBC)/493(PB)2022	CANARA BANK VS MANISH JAIN	Section 60(5)/Rule 11	06-11-2025	1. mention bookmarking with page numbering. 2. memo of parties missing.	Saurabh Kushawaha
73	13-11-2025	Interlocutory Application (I.B.C)	710102099752025	COMPANY PETITION IB (IBC)/202(PB)2017	MAHENDER KUMAR KHANDELWAL ERSTWHILE RESOLUTION PROFESSIONAL OF BHUSHAN POWER AND STEEL LIMITED VS MANISH JAIN	Application under any other provisions- IBC	14-11-2025	No. of objection 1. Section not mention index, master index and application first page	MISHA
74	21-10-2025	Interlocutory Application (I.B.C)	710102093092025	COMPANY PETITION IB (IBC)/197(PB)2017	RAMCHANDRAN SUBRAMANIAN VS NTPC LTD	Section 60(5)/Rule 11	06-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Vijay Kumar
75	06-11-2025	Interlocutory Application (I.B.C)	710102097052025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR VS FOREVER INDIA VENTURES PRIVATE LIMITED	Application under any other provisions- IBC,Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	07-11-2025	No. of Objection 1. Due payment section 44	Mohana Nijhawan
76	15-10-2025	Interlocutory Application (I.B.C)	710102090962025	COMPANY PETITION IB (IBC)/696(ND)2021	ASHISH AGARWAL VS FOREVER INDIA VENTURES PRIVATE LIMITED	Section 105,112, 113	09-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Shubham
77	12-11-2025	Interlocutory Application (I.B.C)	710102099372025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ INTERIM RESOLUTION PROFESSIONAL VS FOREVER INDIA VENTURES PRIVATE LIMITED	Sec 30	17-11-2025	no of objection 1. case type wrong 2. book marking mandatory as per index with pagination 3. application need every pages sign 4 annexures pages missed sign with true copy 5 page no missed in pdf 6 annexures pages missed in pdf 8 vakalatanama missed which mention in index 9 Affidavit missed	ISWAR
78	12-11-2025	Interlocutory Application (I.B.C)	710102099222025	COMPANY PETITION IB (IBC)/477(PB)2017	SANJIV BEHL VS PRABHU SHANTI REAL ESTATE PRIVATE LIMITED	Section 60(5)	17-11-2025	no of objection 1 double pagination 2. proof of service missed 3 annexures 12 missed sign with true copy	gandharv anand
79	12-11-2025	Interlocutory Application (I.B.C)	1910134000012020	COMPANY PETITION IB (IBC)/477(PB)2017	PRADEEP KUMAR KABRA INTERIM RESOLUTION PROFESSIONAL OF MS GUPTA POWER INFRASTRUCTURE LIMITED VS PRABHU SHANTI REAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	17-11-2025	no of objection 1. wrong judication	Supriyo Mahapatra
80	11-11-2025	Interlocutory Application (I.B.C)	710102098782025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ELECTROCONTRACTS PVT LTD VS JBK DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	09-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	SYED HASAN ISFAHANI
81	13-11-2025	Interlocutory Application (I.B.C)	710102099942025	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS JBK DEVELOPERS PVT. LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	17-11-2025	no of objection 1. case type wrong	Prachi Johri
82	14-11-2025	Interlocutory Application (I.B.C)	710102100002025	COMPANY PETITION IB (IBC)/474(ND)2025	BLISS ABODE PRIVATE LIMITED VS JC FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED	Section 60(5)/Rule 11	17-11-2025	no of objection 1. bookmarking and ocr missing	ARPAN
83	07-11-2025	Interlocutory Application (I.B.C)	710102097422025	COMPANY PETITION IB (IBC)/260(ND)2017	NEELAM SINGH VS MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED	Section 12(2)	10-11-2025	no of objection 1. section mismatched in online and portal	Abhishek
84	08-11-2025	Interlocutory Application (I.B.C)	710102097802025	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN ABACUS IT PARK ASSOCIATION VS RP MR. ATUL KANSAL	Section 60(5)	10-11-2025	no of objection 1. page no 328 to 339 not readable 2. delete respondent in online portal	Anjaneya
85	09-11-2025	Interlocutory Application (I.B.C)	710102098072025	COMPANY PETITION IB (IBC)/652(PB)2019	MR. AMIT AGRAWAL VS RP MR. ATUL KANSAL	Rule 11 of NCLT, 2016	10-11-2025	no of objection 1. book marking mandatory as per index with pagination in all pdf 2. not verified affidavit 3. vakalatanama missed 4 index make according to pdf 5 ocr missed in pdf	Pankaj
86	15-11-2025	Company Application(Companies Act)	710102100492025	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED	Rule 11 of NCLT	18-11-2025	No of objection 1. Petitioner mismatch as per memo party 2. Sign missed in application 3. True copy sign missed in annexure 4. Copy of vakalatanama missed	ARATI KUMARI
87	14-11-2025	Restoration Application (IBC)	710102100152025	COMPANY PETITION IB (IBC)/26(PB)2021	VINOD KUMAR CHAUHAN VS VIRTUAL BUSINESS SOLUTION	Section 60(5)/Rule 11	18-11-2025	no of objection 1. take rule 11 in page no 10 2 OCR MISSED 3. PAGE NO 31 TO 34 BLURR 4 REQUIRE ORDER OF RESTORATION	Rishabh Singh
88	31-10-2025	Company Application(Companies Act)	710102095412025	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS ARTHAPRISE FINANCIAL PRIVATE LIMITED	Application under any other provisions	10-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	RASHID N AZAM

89	15-11-2025	Interlocutory Application (I.B.C)	710102100502025	COMPANY PETITION IB (IBC)/81(ND)2025	MR SAPAN MOHAN GARG RESOLUTION PROFESSIONAL VS ARTHAPRISE FINANCIAL PRIVATE LIMITED	Section 21	18-11-2025	No of objection 1. Section mismatch in online portal as per mention in index.	Kavya Tekriwal
90	14-11-2025	Miscellaneous Application(Companies Act)	710102100172025	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	SMT RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED	Sec 434	18-11-2025	no of objection 1. section mismatched in online and pdf 2. fill online detail according to mop 3. case type wrong 4 application need every page sign 5 need to delete extra same double entry of online 6 annexures pages missed sign with true copy 7 need to delete extra same pdf uploaded	ARATI KUMARI
91	15-11-2025	Interlocutory Application (I.B.C)	710102100472025	COMPANY PETITION IB (IBC)/1248(PB)2018	DEVENDRA UMRao RESOLUTION PROFESSIONAL VS RAKESH VERMA AUTHORISED REPRESENTATIVE	Application under any other provisions- IBC	18-11-2025	No of objection 1. Bookmarking missed 2. Sign missed in application 3. Due payment of section 12 4. Copy of vakalatnama missed as per mentioned in index	Sanyam Saxena
92	15-11-2025	Interlocutory Application (I.B.C)	710102100652025	COMPANY PETITION IB (IBC)/296(PB)2023	GEETA JAIN VS BULLAND REALTORS PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	19-11-2025	No of objection 1. Separate file upload 2. Bookmaking missed 3. MOP missed in Condonation of delay 4. Page no 24,25,27,3134, to 38, are not readable 5. Remove blank page	SHIKHAR
93	14-11-2025	Interlocutory Application (I.B.C)	710102100192025	COMPANY PETITION IB (IBC)/415(ND)2025	PRASHANT GUPTA VS BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	19-11-2025	no of objection 1. double pagination in pdf 2. page no 44 not readable 3. book marking mandatory as per index with pagination in volume 3	Raghav Kakkar
94	13-11-2025	Interlocutory Application (I.B.C)	710102099902025	COMPANY PETITION IB (IBC)/558(ND)2024	MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	19-11-2025	no of objection 1.section wrong 2. incomplete online basic detail	Aviral Saxena
95	17-11-2025	Interlocutory Application (I.B.C)	710102100892025	COMPANY PETITION IB (IBC)/323(ND)2019	BANK OF BARODA VS VIKRAM BAJAJ	Section 60(5)/Rule 11	19-11-2025	no of objection 1. memo parties missed in index 2 need to delete extra same pdf uploaded 3 vakalatnama missed	Asiya Khan
96	17-11-2025	Interlocutory Application (I.B.C)	710102100902025	COMPANY PETITION IB (IBC)/558(ND)2024	MEGHA BANSAL VS NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LTD	Section 60(5)/Rule 11	19-11-2025	no of objection 1. page no 17 to 30 not readable	Gaurav Singh
97	11-11-2025	Interlocutory Application (I.B.C)	710102098622025	COMPANY PETITION IB (IBC)/558(ND)2024	RPFC EPFO FARIDABAD VS DEVENDRA UMRao	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1),Rule 63 Section	19-11-2025	kindly not file rule 63 in IA FORM	Kanhaiya
98	11-11-2025	Interlocutory Application (I.B.C)	710102098482025	COMPANY PETITION IB (IBC)/558(ND)2024	KALICHARAN SAMI VS NAVNEET KUMAR GUPTA RP OF APIL	Section 60(5)/Rule 11	10-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Gaurav Singh
99	09-11-2025	Interlocutory Application (I.B.C)	710102098002025	RESTORED COMPANY PETITION (IBC)/13(PB)2024	MUTHOOT FINCORP LIMITED VS RAM NIWAS LATHER	Sec 49(2)	11-11-2025	no of objection 1. case type wrong 2. section mismatched in online and pdf 3 this is restoration 4 take 49 in online portal	Gautam Swarup
100	12-11-2025	Interlocutory Application (I.B.C)	710102099082025	COMPANY PETITION IB (IBC)/622(ND)2018	RAJENDRA YADAV VS MR SUDHIR KALRA	Section 60(5)	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Koyali Agarwal
101	12-11-2025	Interlocutory Application (I.B.C)	710102099232025	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS NATIONAL COMPANY LAW TRIBUNAL	Sec 60(5)	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	ANIL KUMAR OJHA
102	09-11-2025	Interlocutory Application (I.B.C)	710102098022025	RESTORED COMPANY PETITION (IBC)/13(PB)2024	MUTHOOT FINCORP LIMITED VS RAM NIWAS LATHER	Application under any other provisions- IBC	11-11-2025	no of objection 1. section mismatched in online and pdf	Gautam Swarup
103	09-11-2025	Interlocutory Application (I.B.C)	710102097982025	RESTORED COMPANY PETITION (IBC)/14(PB)2024	MUTHOOT FINCORP LIMITED VS JOGINDER SINGH LATHER	Sec 49(2)	11-11-2025	no of objection 1. section mismatched in online and pdf 2. case type wrong	Gautam Swarup
104	08-10-2025	Interlocutory Application (I.B.C)	710102087552025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS JOGINDER SINGH LATHER	Section 105,112, 113	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	PRADEEP
105	07-10-2025	Interlocutory Application (I.B.C)	710102087222025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS JOGINDER SINGH LATHER	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	PRADEEP
106	08-10-2025	Interlocutory Application (I.B.C)	710102087482025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP VS JOGINDER SINGH LATHER	Section 60(5)/Rule 11	02-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	PRADEEP
107	18-11-2025	Interlocutory Application (I.B.C)	710102101532025	COMPANY PETITION IB (IBC)/1122(ND)2020	KALIBER ASSOCIATES PVT LTD VS J R MODI ASSOCIATES LTD	Rule 11 of NCLT, 2016	20-11-2025	No of objection 1. Memo party missed	Anirban
108	18-11-2025	Interlocutory Application (I.B.C)	710102101522025	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET K GUPTA VS J R MODI ASSOCIATES LTD	Section 12(2)	20-11-2025	No of objection 1. Section mismatch as per mentioned in index and online portal and page no 4. 2. Date, 25 rs welfare ticket and 3rs court fees missed in vakalatnama	Anirban

109	18-11-2025	Interlocutory Application (I.B.C)	710102101472025	COMPANY PETITION IB (IBC)/1481(PB)2019	CHHAYA VARSHNEY VS MR RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	20-11-2025	No of objection 1. Petitioner mismatch as per mention in memo party and online portal.	Anish Gupta
110	18-11-2025	Interlocutory Application (I.B.C)	710102101642025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS HIMANSHU GUPTA	Section 19(2) / Regulation 30	20-11-2025	No of objection 1. Respondent missed in online portal as per mentioned in memo party 2. True copy sign missed in annexure	neeha nagpal
111	18-11-2025	Interlocutory Application (I.B.C)	710102101542025	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA MONITORING PROFESSIONAL FOR CLARION TOWNSHIPS PVT LTD LINAKS MICRO ELECTRONICS LTD VS HIMANSHU GUPTA	Sec 60(5)	20-11-2025	No of objection 1. true copy sign missed in annexure	ABHISHEK
112	18-11-2025	Interlocutory Application (I.B.C)	710102101142025	COMPANY PETITION IB (IBC)/638(ND)2020	VANDANA GARG VS BHARAT RAMAKANT UPADHYAY	Sec 60(5)	20-11-2025	MAIN CASE NOT LINKED	Avinash Bhati
113	18-11-2025	Interlocutory Application (I.B.C)	710102101552025	COMPANY PETITION IB (IBC)/204(ND)2021	POONAM KULBIR KRISHAN VS M R HITESH GOEL IRP INTERIM RESOLUTION PROFESSIONAL OF MS SUPERTECH LIMITED CORPORATE DEBTORCD	Section 60(5)	20-11-2025	No of objection 1. Remove extra pdf 2. Pagination missed in index 3. Section mismatch in online portal as per mentioned in index and page no 3. 4. Page no 14 to 23 not readable	Eshna Kumar
114	17-11-2025	Interlocutory Application (I.B.C)	710102100872025	COMPANY PETITION IB (IBC)/22(PB)2018	AMIT KUMAR AGRAWAL VS VALUE INFRACON INDIA PVT LTD	Sec 60(5),Section 60(5)/Rule 11	20-11-2025	no of objection 1.memo parties missed in index and book marking and pdf 2. need to delete extra same pdf uploaded in pdf 3 incomplete online basic detail 4 application need every pages sign 5 ocr missed in pdf	Siddhartha
115	18-11-2025	Interlocutory Application (I.B.C)	710102101342025	COMPANY PETITION IB (IBC)/87(ND)2025	UMESH GARG VS SWADHRIT REALTORS PRIVATE LIMITED	Sec. 45 (1)	20-11-2025	No of objection 1. Respondent missed in online portal as per mentioned in memo party.	SWASTIKA
116	18-11-2025	Restoration Application (Companies Act)	710102101202025	COMPANY PETITION (COMPANIES ACT)/50(ND)2022	NITU MITTAL VS RAJESH BANSAL	Rule 48	20-11-2025	no of objection 1. case type wrong 2. this is restoration	PRAFUL JINDAL
117	18-11-2025	Interlocutory Application (I.B.C)	710102101602025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS EXECUTIVE ENGINEER CONSTRUCTION DIVISION I UP JAL NIGAM	Section 60(5)/Rule 11	21-11-2025	No of objection 1. Respondent missed in online portal as per mention in memo party 2. Sign missed in memo party 3. Remove extra pdf 4. Copy of vakalatnama missed	neeha nagpal
118	10-11-2025	Miscellaneous Application(Companies Act)	710102098392025	COMPANY PETITION (COMPANIES ACT)/181(ND)2021	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Rule 11 of NCLT	13-11-2025	No. of objection 1. Case type wrong 2. Section mismatched according to your pdf and online portal 3. Copy of Vakalatnama	Alok
119	11-11-2025	Company Application(Companies Act)	710102098692025	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI		13-11-2025	No of objection 1. Document not uploaded	BHARAT
120	13-11-2025	Interlocutory Application (I.B.C)	710102099712025	COMPANY PETITION IB (IBC)/565(PB)2021	SHIVANAND CHAUDHARY VS REGISTRAR OF COMPANIES NCT OF DELHI	Section 12(2)	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Kanika Singhal
121	11-11-2025	Interlocutory Application (I.B.C)	710102098592025	COMPANY PETITION IB (IBC)/1768(ND)2018	MRS SHASHI BHAMBRY VS H S OBEROI PVT LTD	Sections 60(5)/Regulation 13	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	RAMJEE PANDEY
122	11-11-2025	Interlocutory Application (I.B.C)	710102098802025	COMPANY PETITION IB (IBC)/264(PB)2023	MR. DINKAR VENKATASUBRAMANIAN VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Yugam Taneja
123	18-11-2025	Restoration Application (IBC)	710102101282025	COMPANY PETITION IB (IBC)/698(ND)2024	PANKAJ MALIK VS THE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. Section mismatch in online portal as per mention in index and page no 5.	Robin
124	18-11-2025	Interlocutory Application (I.B.C)	710102101422025	COMPANY PETITION IB (IBC)/902(ND)2022	STATE BANK OF INDIA VS JATINDER SINGH	Section 123	21-11-2025	No of objection 1. Payment Due of section 121 2. Sign missed in application and counsel details and sign missed page no 15.	SIDDHARTH SANGAL
125	18-11-2025	Interlocutory Application (I.B.C)	710102101432025	COMPANY PETITION IB (IBC)/20(ND)2023	STATE BANK OF INDIA VS KAWALJIT SINGH	Section 123	21-11-2025	No of objection 1. Bookmarking missed in all volume 2.Payment Due of section 121	SIDDHARTH SANGAL
126	08-11-2025	Interlocutory Application (I.B.C)	710102097722025	COMPANY PETITION IB (IBC)/662(ND)2024	CHAURASIA HOLDINGS PRIVATE LIMITED VS YORK REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drt-nclt@nclt.gov.	Harsh Chauhan
127	18-11-2025	Interlocutory Application (I.B.C)	710102101622025	COMPANY PETITION IB (IBC)/2039(ND)2019	DHANLAXMI BANK LIMITED VS DR NAVEEN CHAUDHARY	Application under any other provisions- IBC	21-11-2025	No of objection 1. Sign missed in application 2. Court fees paste blank space on vakalatnama	Abhijeet
128	20-11-2025	Interlocutory Application (I.B.C)	710102102482025	COMPANY PETITION IB (IBC)/646(PB)2021	MUKESH GUPTA INTERIM RESOLUTION PROFESSIONAL AR APPOINTMENT VS DR NAVEEN CHAUDHARY	Section 21	21-11-2025	no. of objection 1 date missing in vakaltnama	ABHISHEK
129	19-11-2025	Interlocutory Application (I.B.C)	710102101672025	COMPANY PETITION IB (IBC)/297(PB)2018	TEJBIR SINGH BAWA VS PRAMOD KUMAR SHARMA	Sections 60(5)/Regulation 13	21-11-2025	no of objection 1. sign missing in application every page 2. sign true copy missing in annexure page 3. bookmarking incomplete 4. date and welfare and court fee missing in vakaltnama	JASVIN DHAMA
130	19-11-2025	Interlocutory Application (I.B.C)	710102101682025	COMPANY PETITION IB (IBC)/297(PB)2018	SAVINDER SINGH BAWA VS PRAMOD KUMAR SHARMA	Sections 60(5)/Regulation 13	21-11-2025	No of objection 1. Pagination missed in bookmarking 2. True copy sign missed page no 52 to 89. 3. Pagination missed after page no 48. 4. Date, 3 rs court fees and 25rs welfare ticket missed in vakalatnama. 5. Sign missed in application every page	JASVIN DHAMA

131	19-11-2025	Interlocutory Application (I.B.C)	710102101862025	COMPANY PETITION IB (IBC)/219(ND)2025	CENTRAL BANK OF INDIA LIMITED VS MOHD SALLAUDDIN	Rule 11 of NCLT, 2016	21-11-2025	No. of Objection 1. Remove double pdf 2. Memo of party missing pdf and bookmarking also 3. Section mismatched application page no. 1 4. vakaltnama ,issed	Richa Sandilya
132	21-11-2025	Interlocutory Application (I.B.C)	710102102562025	COMPANY PETITION IB (IBC)/2552(ND)2019	SHASHANK PODDAR VS PANKAJ NARANG	Sec 60(5)	21-11-2025	No of objection 1. Sign missed in application 2. True copy sign missed in vol. 2 3. Page no 338 , 340 to 352 are not readable	Paras
133	20-11-2025	Interlocutory Application (I.B.C)	710102102392025	COMPANY PETITION IB (IBC)/726(PB)2024	JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL VS REAL TECH CONSTRUCTIONS PRIVATE LIMITED	Sec 12(2)	21-11-2025	no of objection 1 vakalatnama missing	VIKAS NAUTIYAL
134	20-11-2025	Interlocutory Application (I.B.C)	710102102302025	COMPANY PETITION IB (IBC)/1689(ND)2018	GURPREET SINGH SODHI VS CHANDRA PRAKASH	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. Section mismatch as per mentioned in online and index 2. Memo party missed 3. Copy of vakalatnama missed 4. Order dated 24.09.2025 missed in pdf as per mentioned in index	Samapika Biswal
135	20-11-2025	Interlocutory Application (I.B.C)	710102102352025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA AND ORS VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. all applicant detail missing on online portal 2. all applicant affidavit missing	Raghav Bhatia
136	20-11-2025	Interlocutory Application (I.B.C)	710102102282025	COMPANY PETITION IB (IBC)/995(ND)2018	MR MANUBHAV JAIN THROUGH AUTHORITY LETTER TO RAJESH JAIN VS ANIL MATTA RP OF PRIMOSE INFRATECH PVT LTD	Sec 60(5)	21-11-2025	no of objection 1. bookmarking missing 2. court fee missing	FARRUKH KHAN
137	20-11-2025	Interlocutory Application (I.B.C)	710102102362025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA AND ORS VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. all applicant detail missing on online portal	Raghav Bhatia
138	20-11-2025	Interlocutory Application (I.B.C)	710102102492025	COMPANY PETITION IB (IBC)/646(PB)2021	MUKESH GUPTA INTERIM RESOLUTION PROFESSIONAL FOR MS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED MS BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED COC VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 17, 18, 20 & 25	21-11-2025	no of objection 1 Respondent DETAIL MISSING ON ONLINE PORTAL	ABHISHEK
139	19-11-2025	Interlocutory Application (I.B.C)	710102101762025	TRANSFER APPLICATION (IBC)/51(PB)2025	INDO SPIRIT VS CAMPARI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. OCR missed in pdf	Siddharth Garg
140	19-11-2025	Interlocutory Application (I.B.C)	710102101782025	COMPANY PETITION IB (IBC)/32(ND)2025	INDOSPIRIT DISTRIBUTION LTD VS CAMPRI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	no of objection 1. welfare and court fee missing 2. main case no. missing in vakalatnama	Siddharth Garg
141	19-11-2025	Interlocutory Application (I.B.C)	710102101772025	COMPANY PETITION IB (IBC)/22(ND)2025	INDO SPIRITS VS CAMPRI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. OCR missed in pdf 2. Case no mismatch in vakalatnama	Siddharth Garg
142	19-11-2025	Interlocutory Application (I.B.C)	710102101712025	COMPANY PETITION IB (IBC)/2721(ND)2019	VINOD NEGI VS PRADEEP KUMAR KAUSHIK	Sec 60(2)	21-11-2025	no of objection 1. sign true copy missing 2. bookmarking missing 3. section wrong 4. applicant detail missing in online portal	RISHAV AMBASTHA
143	19-11-2025	Interlocutory Application (I.B.C)	710102101902025	COMPANY PETITION IB (IBC)/175(ND)2025	JBJ TECHNOLOGIES LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Section 60(5)/Rule 11	21-11-2025	No of objection 1. Bookmarking missed 2. Remove extra pdf 3. Section mismatch as per mention in online portal and index and page no 8. 4. Counsel Sign and date missed in index. 5. Sign missed pdf. 6. Notary and date missed in affidavit 7. Copy of vakalatnama missed	ANURAG YADAV
144	18-11-2025	Interlocutory Application (I.B.C)	710102101312025	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS FNM PROPERTY SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Anurag
145	19-11-2025	Interlocutory Application (I.B.C)	710102101892025	COMPANY PETITION IB (IBC)/449(PB)2019	RAMESH CHAND SHARMA VS ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED	Sec 60(5)	21-11-2025	No of objection 1. Sign missed in application 2. Date missed in vakalatnama 3. Sign and counsel details missed in page no 5.	Shivanshu Kumar
146	19-11-2025	Interlocutory Application (I.B.C)	710102101812025	COMPANY PETITION IB (IBC)/217(ND)2025	CENTRAL BANK OF INDIA LIMITED VS SH NAWABUDDIN	Rule 11 of NCLT, 2016	21-11-2025	No. of Objection 1. Bookmarking missing 2. Memo of party missing pdf and bookmarking also 3. Copy of Vakalatnama 4. Remove double pdf	Richa Sandilya
147	19-11-2025	Interlocutory Application (I.B.C)	710102101952025	COMPANY PETITION IB (IBC)/81(ND)2023	AXIS BANK LTD VS ANUP KUMAR	Sec 60(5)	21-11-2025	no. of objection 1. 63,98,105,106,111-114,145-148,163,190-194,198,204-206,212,214, cut page 2. 64 to 80, 90-93,149-154 ,164-176 blur page 3. true copy sign missing	ARV CHAMBERS LAW
148	19-11-2025	Company Application(Companies Act)	710102101882025	COMPANY PETITION (COMPANIES ACT)/195(ND)2018	MR M P MUDGAL VS APPEX TUBES PRIVATE LIMITED	Rule 11 of NCLT	21-11-2025	No of objection 1. Memo party missed in index	YOGESH KUMAR JAGIA
149	19-11-2025	Interlocutory Application (I.B.C)	710102101852025	COMPANY PETITION IB (IBC)/481(ND)2025	PURUSHOTTAM DASS NIRANJAN LAL VS SJR EMBROIDERY PRIVATE LIMITED	Section 60(5)/Rule 11	21-11-2025	No of objection 1. Bookmarking missed 2. Copy of vakalatnama missed 3. Section mismatch as per mention in online portal and index.	Samit
150	19-11-2025	Interlocutory Application (I.B.C)	710102101982025	COMPANY PETITION IB (IBC)/80(ND)2023	AXIS BANK LTD VS ANUP KUMAR	Sec 60(5)	21-11-2025	No of objection 1. Remove extra pdf 2. Respondent 2 missed in memo party as per mentioned in online portal. 3. True copy sign missed in annexure	ARV CHAMBERS LAW
151	19-11-2025	Interlocutory Application (I.B.C)	710102102122025	COMPANY PETITION IB (IBC)/619(ND)2019	HARDEEP SINGH VS KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	21-11-2025	No of objection 1. Memo party missed	Rakesh
152	29-10-2025	Interlocutory Application (I.B.C)	710102094982025		DIMPLE MAHNA VS BODYSTERONE FOODS PVT LTD	Sec 60(5)	13-11-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Dimple Mahna

153	18-11-2025	0710102103782024(No.of Docs 2)	0710102103782024/6	COMPANY PETITION (COMPANIES ACT)/1(PB)2025	UNITECH HOLDINGS LIMITED VS. M/S ENTERTAINMENT CITY LIMITED	Sec. 59	21-11-2025	1.compliance order missing in pdf	malakbhatt
154	18-11-2025	0710102075742025(No.of Docs 2)	0710102075742025/2	INTERLOCUTORY APPLICATION (I.B.C)/4360(ND)2025	RAVI KANT DALAL VS. MR. SARVESH KASHYAP RESOLUTION PROFESSIONAL (RP)	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21-11-2025	1.compliance order missing in pdf	rakesh@12
155	13-12-2024	0710102105592024(No.of Docs 0)	0710102105592024/7	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2025	PURSHOTTAM KUMAR VS. MANISH AGGARWAL RP	Section 60(5)	21-11-2025	1. kindly attach the compliance order.	
156	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/17	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
157	13-01-2025	0710102004322025(No.of Docs 0)	0710102004322025/1	COMPANY PETITION IB (IBC)/129(ND)2025	PUSHPA GOYAL	Section 94(1)	21-11-2025	1.compliance order missing in pdf	
158	18-11-2025	0710102081352025(No.of Docs 1)	0710102081352025/1	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	21-11-2025	1.compliance order missing in pdf	sigmalexjurix
159	18-11-2025	0710102081962025(No.of Docs 4)	0710102081962025/1	INTERLOCUTORY APPLICATION (I.B.C)/4638(ND)2025	SUNIL KUMAR WADHWA VS. HITESH GOEL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21-11-2025	1.all pdf merge in one pdf	amritam607
160	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/15	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
161	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/14	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
162	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/16	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
163	02-07-2025	0710102055852025(No.of Docs 0)	0710102055852025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2025	PROMPT STEELS PRIVATE LIMITED	Sec. 230-232, Sec 234	21-11-2025	1.compliance order missing in pdf	
164	19-11-2025	0710102083142024(No.of Docs 1)	0710102083142024/14	RESTORED COMPANY PETITION (COMPANIES ACT)/4(PB)2024	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-11-2025	1. kindly attach the compliance order. 2. Counsel sign and date missed on Index	Laws.lance
165	18-11-2025	0710102099802025(No.of Docs 2)	0710102099802025/1	INTERLOCUTORY APPLICATION (I.B.C)/5606(ND)2025	AMIT KAPOOR VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	21-11-2025	1.compliance order missing in pdf	anishgupta.adv
166	18-11-2025	0710102095672025(No.of Docs 2)	0710102095672025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/407(ND)2025	M/S CREATIVE THINKS MEDIA PVT. LTD VS. SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	Rule 11 of NCLT	21-11-2025	1.compliance order missing in pdf	eximiuslegal
167	18-11-2025	0710102058252025(No.of Docs 2)	0710102058252025/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	21-11-2025	1.need every pages sign in pdf	jaivardhan.jeph
168	18-11-2025	0710102024152024(No.of Docs 2)	0710102024152024/8	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	21-11-2025	no of objection 1.compliance order missing in pdf 2.this pages not clear 60,61	nishi.eap
169	18-11-2025	0710102096122025(No.of Docs 3)	0710102096122025/2	INTERLOCUTORY APPLICATION (I.B.C)/5391(PB)2025	ADANI INFRA (INDIA) LIMITED VS. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD LIMITED	Sec 60(5)	21-11-2025	no of objection 1.extra pdf remove submit final pdf 2.need every pages sign in pdf 3.compliance order missing in pdf	raghav.chadha
170	19-11-2025	0710102092152025(No.of Docs 2)	0710102092152025/4	INTERLOCUTORY APPLICATION (I.B.C)/5247(PB)2025	DEEPAK MAINI	Application under any other provisions- IBC	21-11-2025	1. kindly attach the compliance order	nibrutisamal
171	18-11-2025	0710102059932025(No.of Docs 1)	0710102059932025/4	INTERLOCUTORY APPLICATION (I.B.C)/3609(ND)2025	UCO BANK VS. RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL MIS. ORTEL COMMUNICATIONS LIMITED & ORS.	Sec 60(5)	21-11-2025	no of objection 1.bookmarking mandatory 2.need every pages sign in pdf 3.compliance order missing in pdf	brijesh_tamber
172	18-11-2025	0710102041042022(No.of Docs 2)	0710102041042022/4	COMPANY PETITION (COMPANIES ACT)/87(ND)2022	PRAVESH AGGARWAL VS. ARSN AGRO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.proof of service in pdf	mg270288
173	18-11-2025	0710102065112025(No.of Docs 1)	0710102065112025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/67(ND)2025	BOULDER ESTATES PRIVATE LIMITED	Sec. 230-232, Sec 234	21-11-2025	1.compliance order missing in pdf	sarkar1956

174	17-11-2025	0710102092112025(No.of Docs 1)	0710102092112025/1	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	21-11-2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	tanvirnayar
175	17-11-2025	0710102098642022(No.of Docs 2)	0710102098642022/22	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	21-11-2025	1. kindly attach the compliance order.	deepakvjay
176	06-06-2025	0710102048332025(No.of Docs 0)	0710102048332025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2025	AEROLINE PAPER PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-11-2025	1. kindly attach the compliance order.	
177	18-11-2025	0710102043952025(No.of Docs 2)	0710102043952025/5	INTERLOCUTORY APPLICATION (I.B.C)/2860(ND)2025	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS. STATE BANK OF INDIA	Sec 60(5)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf	18752014
178	18-11-2025	0710102075062025(No.of Docs 2)	0710102075062025/1	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2025	REGIONAL P.F. COMMISSIONER VS. SH. KRIT NARAYAN MISHRA RP M/S PALM DEVELOPERS PRIVATE LIMITED	Sec 60(5)	21-11-2025	no of objection 1.proof of service missing in pdf 2.compliance order missing in pdf	negimilan04
179	19-11-2025	0710102038942025(No.of Docs 2)	0710102038942025/4	COMPANY PETITION IB (IBC)/353(ND)2025	STATE BANK OF INDIA VS. PASUPATI FABRICS LIMITED	IBC under Sec 7	21-11-2025	1. Bookmarking mandatory. 2. Kindly attach the compliance order.	Kush31318
180	19-11-2025	0710102025472025(No.of Docs 2)	0710102025472025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/94(ND)2025	ANIL JINDAL VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	Rule 11 of NCLT	21-11-2025	1. bookmarking mandatory	AdvJeewesh
181	19-11-2025	0710102036332024(No.of Docs 2)	0710102036332024/5	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	21-11-2025	1. Counsel sign missed on Index. 2. Kindly attach the compliance order.	Shlokchandra@123
182	19-11-2025	0710102029282024(No.of Docs 1)	0710102029282024/1	INTERLOCUTORY APPLICATION (I.B.C)/2586(ND)2024	RAMESH KUMAR SUNEJA VS. BRIJ MOHAN SAHANI	Sec 60(5)	21-11-2025	1. bookmarking mandatory 2. Counsel details missed in Index 3. kindly paste the 25 Rs welfare tickets and 3 RS. court fee stick on blank space on vakalatanama	keshavkumarthakur913
183	14-10-2025	0710102090092025(No.of Docs 0)	0710102090092025/1	COMPANY PETITION IB (IBC)/573(ND)2025	ELLENBARIE INDUSTRIAL GASES LIMITED VS. MR ANKUR JAIN	Section 95(1)	21-11-2025	1.compliance order missing in pdf	
184	19-11-2025	0710102085852025(No.of Docs 2)	0710102085852025/2	INTERLOCUTORY APPLICATION (I.B.C)/4903(ND)2025	MANEESH SACHDEVA VS. AKHIL AHUJA RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	21-11-2025	1. date missed on Affidavit in PDF.	Sachdevapk
185	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/20	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
186	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/18	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
187	18-11-2025	0710102083852025(No.of Docs 2)	0710102083852025/2	COMPANY PETITION IB (IBC)/527(ND)2025	PARRAMI FINANCE PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	21-11-2025	1.compliance order missing in pdf	ASR & Associates
188	18-11-2025	0710102120122019(No.of Docs 2)	0710102120122019/19	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	21-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf 4.need all pages ocr in pdf	divyanshu31
189	18-11-2025	0710102074792024(No.of Docs 4)	0710102074792024/27	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-11-2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.court fee 2rs missing in pdf 4.need all pages ocr in pdf	vishalganda
190	19-11-2025	0710102076012024(No.of Docs 1)	0710102076012024/5	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	21-11-2025	1. kindly attach the compliance order	S.K.SINGHI & CO
191	19-11-2025	0710102076032024(No.of Docs 1)	0710102076032024/5	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	21-11-2025	1. kindly attach the compliance order.	S.K.SINGHI & CO
192	19-11-2025	0710102076022024(No.of Docs 1)	0710102076022024/5	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS. SUNITA AGGARWAL	Section 95(1)	21-11-2025	1. kindly attach the compliance order	S.K.SINGHI & CO
193	18-11-2025	0710102078842024(No.of Docs 2)	0710102078842024/6	INTERLOCUTORY APPLICATION (I.B.C)/4793(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. VS. ANIL KUMAR JAIN	Sec 60(5)	21-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.this file is wrong judicial in pdf	csinha.adv
194	19-11-2025	0710102014902025(No.of Docs 1)	0710102014902025/3	COMPANY PETITION IB (IBC)/175(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. JBJ TECHNOLOGIES LIMITED	IBC under Sec 7	21-11-2025	1. kindly attach the 25 Rs. Welfare Ticket is missed on Vakaltanama in PDF.	vedlegal
195	18-11-2025	0710102082202025(No.of Docs 2)	0710102082202025/3	INTERLOCUTORY APPLICATION (I.B.C)/4923(ND)2025	MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR M/S. YARDHMAN INFRADEVELOPERS PVT. LTD	Sec 60(5)	21-11-2025	1.compliance order missing in pdf	mohit.nandwani

196	19-11-2025	0710102155222019(No.of Docs 6)	0710102155222019/32	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	20-11-2025	no of objection 1.all document file separately 2.kindly file application	advsamapikabiswal
197	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/21	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	20-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
198	17-11-2025	0710102073692025(No.of Docs 2)	0710102073692025/3	INTERLOCUTORY APPLICATION (I.B.C)/4129(ND)2025	UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTech TOWNSHIP PROJECT LIMITED VS. RAM KISHOR ARORA SUSPENDED DIRECTORS OF M/S SUPERTech TOWNSHIP PROJECT LIMITED	19(2)	20-11-2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.date missing in vakalatanama	lokeshmalik
199	19-11-2025	0710102088442022(No.of Docs 1)	0710102088442022/8	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	20-11-2025	no of objection 1.compliance order missing in pdf 2.bookmarking mandatory 3.vakalatanama copy missing in pdf 4.counsel details missing in index	sfionclt
200	17-11-2025	0710102048762025(No.of Docs 2)	0710102048762025/7	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2025	SUBHASH CHANDRA AGGARWAL VS. M/S. APEX HEIGHTS PVT. LTD.	Sec 60(5)	20-11-2025	compliance order missing in pdf	shree167
201	23-08-2025	0710102074322025(No.of Docs 0)	0710102074322025/4	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	20-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages true copy missing in annexure 3.date missing in vakalatanama	
202	08-07-2025	0710102058262025(No.of Docs 0)	0710102058262025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2025	SONEPAR INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	
203	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/22	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	20-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
204	17-11-2025	0710102035432025(No.of Docs 1)	0710102035432025/10	COMPANY APPEAL(COMPANIES ACT)/89(ND)2025	HITKARI PRODUCTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	20-11-2025	1.bookmarking mandatory	CSHimanshu123
205	17-11-2025	0710102032832025(No.of Docs 2)	0710102032832025/7	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	20-11-2025	1.compliance order missing in pdf	deva.chauhan
206	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/23	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	20-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
207	19-03-2025	0710102023482025(No.of Docs 0)	0710102023482025/4	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2025	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. MR. RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL FOR M/S ANS APARTMENT PVT. LTD.	Section 60(5)	20-11-2025	1.compliance order missing in pdf	
208	08-09-2025	0710102079152025(No.of Docs 0)	0710102079152025/4	COMPANY PETITION (COMPANIES ACT)/148(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-11-2025	COMPLIANCE OF ORDER DATED 11.11.2025	
209	12-09-2024	0710102078902024(No.of Docs 0)	0710102078902024/12	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	
210	17-11-2025	0710102048512024(No.of Docs 2)	0710102048512024/4	COMPANY PETITION IB (IBC)/621(ND)2024	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	20-11-2025	1.kindly file IA	RR LEGAL PARTNERS
211	08-07-2025	0710102058262025(No.of Docs 0)	0710102058262025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2025	SONEPAR INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	

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213	08-07-2025	0710102058262025(No.of Docs 0)	0710102058262025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2025	SONEPAR INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	
214	17-11-2025	0710102091362025(No.of Docs 2)	0710102091362025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/374(ND)2025	SHABINA FATIMA VS. VRISE NATURAL AND ORGANIC COSMETICPRODUCTS PRIVATE LIMITED	Rule 11 of NCLT	20-11-2025	compliance of the order of the Hon'ble NCLT dated 11.02.2025	Sarai Sharma
215	08-07-2025	0710102058272025(No.of Docs 0)	0710102058272025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2025	SPAN INDIA PVT LTD	Sec. 230-232 - Second Motion	20-11-2025	1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	
216	17-11-2025	0710102086032025(No.of Docs 2)	0710102086032025/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(PB)2025	VIRENDER PAL SINGH VS. M/S METENERE LIMITED & ANR	Rule 11 of NCLT, 2016	20-11-2025	1.compliance order missing in pdf	henna15
217	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/20	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	20-11-2025	1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885
218	19-11-2025	0710102155222019(No.of Docs 6)	0710102155222019/31	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	20-11-2025	no of objection 1.all document file separately 2.kindly file application for direction	advsamapikabiswal
219	21-07-2025	0710102064042025(No.of Docs 0)	0710102064042025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/238(ND)2025	SUKHJOT SINGH SODHI VS. AVDESH INFOTECH PRIVATE LIMITED	Rule 11 of NCLT	20-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy in pdf 3.some pages hindi in pdf	
220	03-06-2019	0710102093632019(No.of Docs 0)	0710102093632019/19	COMPANY PETITION IB (IBC)/1481(PB)2019	SATYAJEET PANDA VS. ANS APARTMENTS PRIVATE LIMITED	IBC under Sec 7	20-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf	
221	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/19	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	20-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885
222	17-11-2025	0710102065862025(No.of Docs 1)	0710102065862025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-11-2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.vakalatanama copy missing in pdf	cfcadm00521
223	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/12	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
224	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/13	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
225	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/14	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
226	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/15	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama	kaustubhrai6885
227	16-11-2025	0710102040432022(No.of Docs 1)	0710102040432022/3	INTERLOCUTORY APPLICATION (I.B.C)/2905(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VS. MR. AMALENDU MUKHERJEE	Sec 43(1) r/w Sec 44 (1)	19-11-2025	1. Bookmarking and index Mandatory. 2. kindly attach the compliance order 3.Pagination missed on every pages in PDF	adv.arjunmpadhiyar
228	16-11-2025	0710102040482022(No.of Docs 1)	0710102040482022/3	INTERLOCUTORY APPLICATION (I.B.C)/2906(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VSMR. AMALENDU MUKHERJEE	Application under any other provisions-IBC	19-11-2025	1. Sign missed on every page 2. Kindly attach the compliance order. 3. Bookmarking and Index Mandatory	adv.arjunmpadhiyar
229	16-11-2025	0710102016212025(No.of Docs 4)	0710102016212025/5	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19-11-2025	1. kindly attach the compliance order. 2. Twenty five Rs. welfare tickets and three Rs. court fee missed on Vaklatanama	ADITYA.SAMMADAR
230	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/16	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885
231	17-11-2025	0710102083372025(No.of Docs 2)	0710102083372025/1	COMPANY PETITION (COMPANIES ACT)/167(ND)2025	ZESTHA PROJECTS PRIVATE LIMITED & ANR. VS. VARDHMAN INFRABUILD PRIVATE LIMITED & ANR.	Sec. 241(1),Sec. 242(4)	19-11-2025	1. sign missed on every page of written submission .2. Counsel details and sign missed on last page of written submission.	karan.legalis
232	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/17	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885
233	16-11-2025	0710102082982025(No.of Docs 3)	0710102082982025/1	COMPANY PETITION IB (IBC)/526(ND)2025	KHATEMA FIBRES LIMITED VS. EAST WEST PRODUCTS LIMITED	IBC Under Sec 9	19-11-2025	1. sign missed on every page of reply. 2. OCR missed in PDF. 3. Twenty five Rs. welfare tickets and three Rs. court fee missed on Vaklatanama	ckausik
234	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/18	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885

235	17-11-2025	0710102015132024(No.of Docs 1)	0710102015132024/5	COMPANY PETITION IB (IBC)/238(ND)2024	KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	19-11-2025	1.incomplete file only proof of service in pdf	abhay.jenna
236	16-11-2025	0710102040472022(No.of Docs 1)	0710102040472022/3	INTERLOCUTORY APPLICATION (I.B.C)/2907(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VS. MR. AMALENDU MUKHERJEE	Sec. 45 (1)	19-11-2025	1. Sign missed on every page 2. Kindly attach the compliance order. 3. Bookmarking and Index Mandatory	adv.arjunmpadhiyar
237	18-02-2025	0710102016022025(No.of Docs 0)	0710102016022025/3	INTERLOCUTORY APPLICATION (I.B.C)/1146(ND)2025	M/S BEETEL TELETECH LIMITED VS. MEGHA AGARWAL	Sec 60(5)	19-11-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	
238	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/11	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	no of objection 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama in pdf	kaustubhrai6885
239	17-11-2025	0710102019562025(No.of Docs 2)	0710102019562025/10	COMPANY PETITION IB (IBC)/170(ND)2025	ALCHEMIST TOWNSHIP INDIA LIMITED VS. TECHNOLOGY PARKS LIMITED	IBC under Sec 7	19-11-2025	1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatnama	kaustubhrai6885
240	14-11-2025	0710102063122025(No.of Docs 2)	0710102063122025/3	COMPANY PETITION IB (IBC)/462(ND)2025	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	18-11-2025	1. bookmarking and index mandatory 2. kindly attach the Proof of service in email format 3. kindly attach the compliance order. 4. sign missed on every page of PDF.	zainkhan
241	18-11-2025	0710102155222019(No.of Docs 1)	0710102155222019/27	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	18-11-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs missing in pdf	advsamapikabiswal
242	15-11-2025	0710102046372025(No.of Docs 5)	0710102046372025/9	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	18-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in pdf	KaranValecha
243	18-11-2025	0710102155222019(No.of Docs 1)	0710102155222019/26	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	18-11-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs missing in pdf	advsamapikabiswal
244	18-07-2025	0710102063432025(No.of Docs 0)	0710102063432025/9	INTERLOCUTORY APPLICATION (I.B.C)/3739(ND)2025	JAGDISH DAS SHAH VS. MR. HITESH GOEL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	18-11-2025	no of objection 1. page no 46 and 47 not readable 2. annexures page missed sign with true copy page no 36 to 45 3. annexures page missed true copy	
245	12-11-2025	0710102069782025(No.of Docs 2)	0710102069782025/7	COMPANY PETITION IB (IBC)/463(ND)2025	CHANDRA MOHAN TYAGI VS. ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	18-11-2025	1.extra pdf remove submit final pdf	Advocate Monica
246	12-11-2025	0710102061102022(No.of Docs 1)	0710102061102022/5	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2022	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT. LTD. VS. VISHNOO MITTAL AND ORS.	Sec. 45 (1)	18-11-2025	1.incomplete file only proof of service in pdf	negimilan04
247	17-11-2025	0710102068072025(No.of Docs 2)	0710102068072025/5	TRANSFER APPLICATION/39(PB)2025	JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	18-11-2025	1. kindly attach the compliance order	varshabanerjee
248	12-08-2025	0710102070972025(No.of Docs 0)	0710102070972025/2	INTERLOCUTORY APPLICATION (I.B.C)/3950(ND)2025	BHOOPESH GUPTA VS. NAVEEN MUNJAL	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	18-11-2025	no of objection 1.compliance order missing in pdf 2.court 3rs fee or date missing in vakalatnama	
249	15-11-2025	0710102080912025(No.of Docs 2)	0710102080912025/2	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	18-11-2025	1.compliance order missing in pdf	henna15
250	13-08-2025	0710102071482025(No.of Docs 0)	0710102071482025/4	INTERLOCUTORY APPLICATION (I.B.C)/4199(ND)2025	ACHLA AGARWAL VS. NAVNEET KUMAR GUPTA IRP OF ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec 60(5)	18-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf	
251	14-11-2025	0710102070032024(No.of Docs 2)	0710102070032024/11	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18-11-2025	1. kindly upload the translate page no 13 from Hindi to English in PDF. 2. Kindly attach the compliance order.	laus
252	15-11-2025	0710102048292023(No.of Docs 2)	0710102048292023/8	INTERLOCUTORY APPLICATION (I.B.C)/3798(ND)2023	RAKESH KUMAR JINDAL VSSHAM SEHGAL	Application under any other provisions-IBC	18-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf	laxmanverma

253	23-08-2025	0710102074342025(No.of Docs 0)	0710102074342025/4	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	18-11-2025	1.compliance order missing in pdf	
254	15-11-2025	0710102066592025(No.of Docs 2)	0710102066592025/4	INTERLOCUTORY APPLICATION (I.B.C)/3878(ND)2025	CONTRACT ADVERTISING (INDIA) PRIVATE LIMITED (THROUGH ITS AUTHORIZED REPRESENTATIVE) VS. MR. BHOOPESH GUPTA RESOLUTION PROFESSIONAL OF HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	18-11-2025	1.compliance order missing in pdf	vishalhirawat
255	17-11-2025	0710102094412025(No.of Docs 2)	0710102094412025/3	INTERLOCUTORY APPLICATION (I.B.C)/5229(ND)2025	SARVESH KASHYAP RESOLUTION PROFESSIONAL OF ANGLE INFRASTRUCTURE PRIVATE LIMITED VS. SHRI AMULYA KUMAR MISHRA DIRECTOR REG. OFFICE: ANGLE INFRASTRUCTURE PRIVATE LTD.	Sec 60(5)	18-11-2025	1. need every page sign in reply. 2. date missing in vakalatnama.	knmncit
256	15-11-2025	0710102075262025(No.of Docs 1)	0710102075262025/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2025	SOUMITRO LAHIRI	Section 12(2)	18-11-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.compliance order missing in pdf 4.vakalatnama copy missing in pdf	SKRADVOCATES
257	12-11-2025	0710102031522025(No.of Docs 3)	0710102031522025/1	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2025	SAWALKA AUTOTECH PVT. LTD. VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR REALITY PVT. LTD.	Section 60(5)	17-11-2025	no of objection 1.double pagination wrong in pdf 2.this pages is blank 150,166,168, 3.compliance order missing in pdf	abhi4064
258	11-07-2018	0710200424762018(No.of Docs 0)	0710200424762018/16	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	17-11-2025	1. Sign missed on every page of reply 2. kindly attach the compliance order 3. Bookmarking mandatory 4. attach the copy of vakalatnama	
259	16-11-2025	0710200400492006(No.of Docs 3)	0710200400492006/19	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	17-11-2025	1. kindly attach the latest compliance order.	chitvan
260	12-11-2025	0710102013172024(No.of Docs 2)	0710102013172024/3	INTERLOCATORY APPLICATION (COMPANIES ACT)/68(ND)2024	SANJEEV DHINGRA VS. DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 242(4)	17-11-2025	1.COMPLIANCE WITH THE ORDER DATED 28.10.2025	ashwarya.sinha1984
261	13-11-2025	0710102085682025(No.of Docs 2)	0710102085682025/1	TRANSFER APPLICATION/54(PB)2025	MR RITURAJ VISHNU GOPAL SHAHU VS. OMSATYAM BUILDCONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	17-11-2025	1. Sign missed on every page of PDF. 2. Kindly attach the compliance order. 3. bookmarking and index mandatory.	Rudra1997
262	07-08-2024	0710102068862024(No.of Docs 0)	0710102068862024/11	COMPANY PETITION IB (IBC)/553(ND)2024	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	17-11-2025	1. kindly attach the compliance order.	
263	07-08-2024	0710102068892024(No.of Docs 0)	0710102068892024/9	COMPANY PETITION IB (IBC)/551(ND)2024	SIRSA DEPOSITS AND ADVANCES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	17-11-2025	1. kindly attach the compliance order.	
264	15-11-2025	0710102083942025(No.of Docs 2)	0710102083942025/1	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2025	IIFL HOME FINANCIAL LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE VS. MR NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	17-11-2025	No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed	astitwa_09
265	14-11-2025	0710102108202024(No.of Docs 2)	0710102108202024/5	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	17-11-2025	1. kindly attach the compliance order.	gthirupal@gmail.com
266	12-11-2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	17-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.volume 2 not clear in pdf 4.double pagination wrong in pdf	gaurav.hsethi@gmail.
267	14-11-2025	0710102011472025(No.of Docs 1)	0710102011472025/5	INTERLOCUTORY APPLICATION (I.B.C)/1295(ND)2025	RAJESH KUMAR PATWARI (HUF) VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	17-11-2025	No of objection 1. Index and compliance order missed	SugandhaK9454

268	12-11-2025	0710102027292025(No.of Docs 2)	0710102027292025/3	INTERLOCUTORY APPLICATION (I.B.C)/1604(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	17-11-2025	1.ORDER DATED OCTOBER 16, 2025	Aadil_Khan
269	13-11-2025	0710102038042025(No.of Docs 2)	0710102038042025/9	INTERLOCUTORY APPLICATION (I.B.C)/2311(ND)2025	MR. AYYAGARI VISHWANDHA SARMA VS. DEEP ACCOUSTICS PVT. LTD	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	17-11-2025	1. bookmarking mandatory. 2. OCR Missed in PDF. 3. kindly attach the compliance order.	Ishaan009
270	12-11-2025	0710102038042025(No.of Docs 1)	0710102038042025/7	INTERLOCUTORY APPLICATION (I.B.C)/2311(ND)2025	MR. AYYAGARI VISHWANDHA SARMA VS. DEEP ACCOUSTICS PVT. LTD	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	17-11-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.25rs welfare ticket court 3rs missing in pdf	Ishaan009
271	13-11-2025	0710102038042025(No.of Docs 2)	0710102038042025/10	INTERLOCUTORY APPLICATION (I.B.C)/2311(ND)2025	MR. AYYAGARI VISHWANDHA SARMA VS. DEEP ACCOUSTICS PVT. LTD	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	17-11-2025	1. bookmarking mandatory. 2. OCR Missed in PDF. 3. kindly attach the compliance order.	Ishaan009
272	12-11-2025	0710102038962025(No.of Docs 2)	0710102038962025/4	INTERLOCUTORY APPLICATION (I.B.C)/2236(ND)2025	ASHOK KUMAR GULLA VS. MDAA RAMKY ISBT LTD.	Application under any other provisions-IBC	17-11-2025	1.compliance order missing in pdf	robin@12345
273	12-11-2025	0710102043562025(No.of Docs 2)	0710102043562025/3	INTERLOCUTORY APPLICATION (I.B.C)/2965(ND)2025	MAHINDRA & MAHINDRA VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	17-11-2025	1.bookmarking mandatory 2.compliance order missing in pdf 3.need every pages sign in pdf	anand.jha
274	12-11-2025	0710102058252025(No.of Docs 1)	0710102058252025/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	17-11-2025	1.bookmarking mandatory 2.date missing in vakalatanama in pdf	Dheeraj Gupta
275	11-11-2025	0710102029272024(No.of Docs 2)	0710102029272024/2	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2024	CENTRAL WAREHOUSING CORPORATION VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	14-11-2025	1.kindly file petition	apoorvshukla
276	10-11-2025	0710102089092025(No.of Docs 2)	0710102089092025/1	INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025	LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	Sec 60(5)	14-11-2025	1.compliance order missing in pdf	legumNCLT
277	12-11-2025	0710102005782025(No.of Docs 2)	0710102005782025/21	INTERLOCUTORY APPLICATION (I.B.C)/346(ND)2025	LUDHIANA IMPROVEMENT TRUST VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14-11-2025	no of objection 1.bookmarking mismatch as per index 2.proof of service missing in pdf 3.compliance order missing in pdf 4.pagination missing in pdf 5.need every pages sign missing in pdf	prashantmehta
278	12-11-2025	0710102012822022(No.of Docs 2)	0710102012822022/217	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	14-11-2025	no of objection 1.bookmarking pagination missing as per index 2.compliance order missing in pdf 3.vakalatnama copy missing in pdf	skv@2021
279	10-11-2025	0710102064182025(No.of Docs 2)	0710102064182025/4	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	14-11-2025	1.compliance order missing in pdf	nikitamanu
280	11-11-2025	0710102108202024(No.of Docs 2)	0710102108202024/3	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	14-11-2025	No of objection 1. Kindly attach compliance order 2. Pagination missed in index, Bookmarking and pdf	gthirupal@gmail.com
281	12-11-2025	0710102109452024(No.of Docs 2)	0710102109452024/10	COMPANY PETITION IB (IBC)/6(ND)2025	SEAWAY PAPER AND PULP LIMITED VS. DEVPRIYA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	14-11-2025	1. kindly attach the compliance order.	RR LEGAL PARTNERS
282	11-11-2025	0710102043082025(No.of Docs 2)	0710102043082025/2	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	14-11-2025	No of objection 1. Kindly attach compliance order	ssaslegal@gmail.com
283	12-11-2025	0710102100632023(No.of Docs 1)	0710102100632023/7	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	14-11-2025	1. one Rs. Court fee missed on vaklatanama in PDF. 2. kindly attach the compliance order	mittaltushar71
284	10-11-2025	0710102075132025(No.of Docs 2)	0710102075132025/1	INTERLOCUTORY APPLICATION (I.B.C)/4257(ND)2025	ANIL KHURANA VS. AMIT AGRAWAL AND ORS.	Section 60(5)	14-11-2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf	udi1226
285	10-11-2025	0710102080472025(No.of Docs 2)	0710102080472025/4	INTERLOCUTORY APPLICATION (I.B.C)/4488(ND)2025	ERAAAYA LIFESPACES LIMITED VS. CAPITAL TRADE LINKS LIMITED	Application under any other provisions-IBC	14-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf	Shakeel@2004

286	10-11-2025	0710102094412025(No.of Docs 2)	0710102094412025/1	INTERLOCUTORY APPLICATION (I.B.C)/5229(ND)2025	SARVESH KASHYAP RESOLUTION PROFESSIONAL OF ANGLE INFRASTRUCTURE PRIVATE LIMITED VS. SHRI AMULYA KUMAR MISHRA DIRECTOR REG. OFFICE: ANGLE INFRASTRUCTURE PRIVATE LTD.	Sec 60(5)	14-11-2025	no of objection 1.compliance order missing in pdf 2.this pages is hindi no of 31,33,61,63,69,71,89,91,	knmnclt
287	11-11-2025	0710102080472025(No.of Docs 2)	0710102080472025/5	INTERLOCUTORY APPLICATION (I.B.C)/4488(ND)2025	ERAAAYA LIFESPACES LIMITED VS. CAPITAL TRADE LINKS LIMITED	Application under any other provisions-IBC	14-11-2025	No of objection 1. Bookmarking missed 2. Pagination missed in index and pdf 3. Counsel sign missed in index 4. Sign missed in pdf	mohit.nandwani
288	12-11-2025	0710102038042025(No.of Docs 1)	0710102038042025/8	INTERLOCUTORY APPLICATION (I.B.C)/2311(ND)2025	MR. AYYAGARI VISHWANDHA SARMA VS. DEEP ACCOUSTICS PVT. LTD	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	14-11-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.welfare ticket 25rs court fee 3rs missing in vakalatnama	ishaan009
289	08-11-2025	0710102107572023(No.of Docs 5)	0710102107572023/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	14-11-2025	1 sign missed on every page of PDF. 2. delete the double pagination in PDF. 3. Kindly upload the translate pages Hindi to English page no 41 to 44 in PDF.	kartikb
290	04-11-2025	0710102096482025(No.of Docs 0)	0710102096482025/1	INTERLOCUTORY APPLICATION (I.B.C)/5458(ND)2025	R.K. CONSTRUCTIONS VS. MR. NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTIONS LIMITED	Sec 60(5)	14-11-2025	No of objection 1. Index and bookmarking missed	
291	15-01-2025	0710102005252025(No.of Docs 0)	0710102005252025/10	COMPANY PETITION IB (IBC)/96(ND)2025	FLUXLITE CO. LTD. VS. KREATE LIGHTS PRIVATE LIMITED	IBC Under Sec 9	14-11-2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.some pages blurr in pdf	
292	10-11-2025	0710102069402025(No.of Docs 2)	0710102069402025/6	INTERLOCUTORY APPLICATION (I.B.C)/4164(ND)2025	EXPO INTERNATIONAL THROUGH ITS PROPRIETOR MAYANK AGARWAL & ANR. VSSCOPE DEALTRADE PRIVATE LIMITED & ORS.	Application under any other provisions-IBC,Sec 60(5)	13-11-2025	1.compliance order missing in pdf	ritwiz
293	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages sign in pdf	
294	10-11-2025	0710102029222024(No.of Docs 2)	0710102029222024/6	COMPANY PETITION IB (IBC)/206(ND)2024	GROYYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	No of objection 1. Counsel sign missed in index	amiteshgiroti0001
295	10-11-2025	0710102029222024(No.of Docs 2)	0710102029222024/6	COMPANY PETITION IB (IBC)/206(ND)2024	GROYYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	No of objection 1. Counsel sign missed in index	amiteshgiroti0001
296	10-11-2025	0710102038152025(No.of Docs 2)	0710102038152025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-11-2025	No of objection 1. Counsel sign missed in index	pslchambers
297	15-09-2021	0710102066672021(No.of Docs 0)	0710102066672021/3	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2021	M/S AAR KAY INFRAMATRIX LIMITED VS. SURINDER KUMAR SINGHAL	Rule 11 of NCLT	13-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages sign in pdf	
298	10-11-2025	0710102029222024(No.of Docs 2)	0710102029222024/6	COMPANY PETITION IB (IBC)/206(ND)2024	GROYYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	No of objection 1. Counsel sign missed in index	amiteshgiroti0001
299	07-08-2025	0710102069962025(No.of Docs 0)	0710102069962025/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2025	SI INTERPACK PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf 3.some pages dim in pdf	
300	10-11-2025	0710102043952025(No.of Docs 2)	0710102043952025/4	INTERLOCUTORY APPLICATION (I.B.C)/2860(ND)2025	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS. STATE BANK OF INDIA	Sec 60(5)	13-11-2025	No of objection 1. Pagination missed in index and pdf 2. Bookmarking missed 3. Copy of vakalatnama missed.	18752014
301	18-03-2023	0710102025472023(No.of Docs 0)	0710102025472023/6	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	13-11-2025	No of objection 1. Order Dated 23.09.2025 missed in pdf as per mentioned in index 2. Bookmarking missed	
302	10-11-2025	0710102051542025(No.of Docs 2)	0710102051542025/6	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	13-11-2025	1.compliance order missing in pdf	Abhyankar Panth
303	10-11-2025	0710102057222024(No.of Docs 2)	0710102057222024/44	TRANSFER PETITION(COMPANIES ACT)/32(PB)2024	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	13-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in annexure in pdf	vaibhav90

304	10-11-2025	0710102056202024(No.of Docs 2)	0710102056202024/4	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2024	STANDARD CHARTERED BANK VS. MR. ROHIT SEHGAL LIQUIDATOR OF BALAJI DIGITAL SOLUTION PRIVATE LIMITED	Sec 60(5)	13-11-2025	no of objection 1.extra pdf remove submit final pdf 2.counsel details sign missing in index 3.need every pages sign in pdf	sanand665
305	13-11-2025	0710102087972025(No.of Docs 2)	0710102087972025/9	INTERLOCUTORY APPLICATION (I.B.C)/5007(ND)2025	RAJESH THAKUR AND BHARTI THAKUR VS. SHRI SUNIL KUMAR RP	Sec 60(5)	13-11-2025	1.compliance order missing in pdf	rakesh@12
306	20-05-2024	0710102044002024(No.of Docs 0)	0710102044002024/1	COMPANY APPLICATION(COMPANIES ACT)/138(ND)2024	M/S AAR KAY INFRAMATRIX LIMITED VS. SURINDER KUMAR SINGAL	Rule 11 of NCLT	13-11-2025	No of objection 1. Order Dated 23.09.2025 missed in pdf as per mentioned in index 2. Bookmarking missed	
307	23-07-2022	0710102059602022(No.of Docs 0)	0710102059602022/1	COMPANY APPLICATION(COMPANIES ACT)/303(ND)2022	M/S AAR KAY INFRAMATRIX LIMITED VS. MRS. LAVEENA SINGAL	Rule 11 of NCLT	13-11-2025	no of objection 1.bookmarking mandatory 2.need all pages sign in pdf 3.compliance order missing in pdf	
308	10-11-2025	0710102021382025(No.of Docs 2)	0710102021382025/3	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	No of objection 1. Bookmarking missed 2. sign required on every page 3. Pagination and counsel details missed in index 4. Remove extra pdf 5. Pagination missed in pdf 6. Affidavit incomplete 7. Vakalatnama and POS missed in pdf 8. Kindly attach compliance order 9. Pdf incomplete as per mention in index	Lexalliance.mana
309	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages sign in pdf	
310	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages sign in pdf	
311	10-11-2025	0710102029222024(No.of Docs 2)	0710102029222024/6	COMPANY PETITION IB (IBC)/206(ND)2024	GROYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	No of objection 1. Counsel sign missed in index	amiteshgiroti0001
312	13-11-2025	0710102058482021(No.of Docs 2)	0710102058482021/18	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMÈTRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	13-11-2025	no of objection 1.compliance order missing in pdf 2.pagination missing in bookmarking 3.all document file separately	bkhanna1976
313	10-08-2022	0710102065252022(No.of Docs 0)	0710102065252022/11	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages sign in pdf	
314	10-11-2025	0710102069402025(No.of Docs 2)	0710102069402025/8	INTERLOCUTORY APPLICATION (I.B.C)/4164(ND)2025	EXPO INTERNATIONAL THROUGH ITS PROPRIETOR MAYANK AGARWAL & ANR. VSSCOPE DEALTRADE PRIVATE LIMITED & ORS.	Application under any other provisions-IBC,Sec 60(5)	13-11-2025	1.compliance order missing in pdf	chitranshu
315	10-11-2025	0710102105212024(No.of Docs 1)	0710102105212024/8	INTERLOCUTORY APPLICATION (I.B.C)/4600(ND)2024	MR. SHIV KUMAR SHARMA THROUGH MR. SURENDER KUMAR KAUSHIK (SPECIAL POWER OF ATTORNEY HOLDER) VS. M/S. AAA INSOLVENCY PROFESSIONALS LLP THROUGH ITS AUTHORIZED SIGNATORY MR. ANKIT GOEL RESOLUTION PROFESSIONAL OF M/S. MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Sec 60(5)	12-11-2025	No of objection 1. Index mandatory 2. Kindly attach compliance order	LEGAFIDE
316	07-11-2025	0710102083542025(No.of Docs 2)	0710102083542025/1	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	12-11-2025	No of objection 1. ORDER DATED 03.11.2025 missed in pdf as per mentioned in index	angpartners
317	10-11-2025	0710102043722024(No.of Docs 2)	0710102043722024/3	INTERLOCUTORY APPLICATION (I.B.C)/4600(ND)2024	KULDEEP SAINI VS. SARVESH KASHYAP	Sec 60(5),Section 19(2) / Regulation 30	12-11-2025	1. bookmarking and index mandatory	nasebastian
318	07-11-2025	0710102079582025(No.of Docs 2)	0710102079582025/1	COMPANY PETITION IB (IBC)/556(ND)2025	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	12-11-2025	No of objection 1. Kindly attach compliance order	asa@asalegal.in
319	05-09-2019	0710102120122019(No.of Docs 0)	0710102120122019/12	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	12-11-2025	No of objection 1. Bookmarking missed with pagination 2. Order Dated 23.09.2025 missed in pdf as per mentioned in index	
320	27-12-2024	0710102108732024(No.of Docs 0)	0710102108732024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/4(ND)2025	DEV VRAT RANA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12-11-2025	1. Pagination missed in index. 2. Kindly attach the compliance order	
321	09-11-2025	0710102040842025(No.of Docs 2)	0710102040842025/1	COMPANY PETITION (COMPANIES ACT)/160(ND)2025	VARDHMAN AUTO RECYCLING LLP	Sec 60-62 LLP Act 2008	12-11-2025	1. Wrong file kindly file in a IA	advvidhi

322	09-11-2025	0710102038942025(No.of Docs 1)	0710102038942025/3	COMPANY PETITION IB (IBC)/353(ND)2025	STATE BANK OF INDIA VS. PASUPATI FABRICS LIMITED	IBC under Sec 7	12-11-2025	1. One RS. court fee missed on Vakaltanama	Kush31318
323	09-11-2025	0710102051542025(No.of Docs 2)	0710102051542025/5	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	12-11-2025	1. kindly attach the compliance order. 2. Bookmarking and index mandatory	Abhyankar Panth
324	10-04-2023	0710102032442023(No.of Docs 0)	0710102032442023/25	COMPANY PETITION (COMPANIES ACT)/73(PB)2023	AMARJIT SINGH BAGGA VS. FASHIONAGE CORPORATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Applica tion under any other provisions	12-11-2025	No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed 3. Need translation Hindi to english page no 19	
325	10-11-2025	0710102070132025(No.of Docs 1)	0710102070132025/3	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2025	PHOENIX ARC PVT LTD VS. RAJ PAL TYAGI (PERSONAL GUARANTOR)	Section 74	12-11-2025	No of objection 1. Bookmarking missed 2. True copy sign missed in annexure	mgoyal@svarniti.com
326	08-11-2025	0710102080472025(No.of Docs 2)	0710102080472025/3	INTERLOCUTORY APPLICATION (I.B.C)/4488(ND)2025	ERAAYA LIFESPACES LIMITED VS. CAPITAL TRADE LINKS LIMITED	Application under any other provisions- IBC	12-11-2025	No of objection 1. Sign missed page no 3 to 25 2. True copy sign missed in annexure 3. Kindly attach compliance order 4. copy of vakalatnama missed	Shakeel@2004
327	05-11-2025	0710102102302023(No.of Docs 2)	0710102102302023/4	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
328	18-09-2025	0710102082382025(No.of Docs 0)	0710102082382025/3	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/87(ND)2025	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	11-11-2025	No of objection 1. Remove extra pdf 2. Kindly attach compliance order	
329	06-11-2025	0710102021592025(No.of Docs 2)	0710102021592025/3	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATYAR VS. STATE BANK OF INDIA	Sec 60(5)	11-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.affidavit missing in pdf	rj92
330	06-11-2025	0710102093932025(No.of Docs 2)	0710102093932025/1	INTERLOCUTORY APPLICATION (I.B.C)/5204(ND)2025	RISHI GUPTA & ANR VS. DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	11-11-2025	No of objection 1. One rupee court fees and 25 rs welfare ticket missed in vakalatnama 2. Kindly attach compliance order	Abhirup Dasgupta
331	06-11-2025	0710102050182024(No.of Docs 1)	0710102050182024/2	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/68(ND)2024	SG PREFAB & ENGINEERING PRIVATE LIMITED	Sub-section (I) of section 230	11-11-2025	No of objection 1. Kindly attach compliance order	CPINDIA
332	06-11-2025	0710102092572025(No.of Docs 1)	0710102092572025/1	COMPANY PETITION IB (IBC)/577(ND)2025	FLYPOST VS. ECOM EXPRESS LTD	IBC Under Sec 9	11-11-2025	No of objection 1. Kindly attach compliance order	sharmajahnvi
333	05-11-2025	0710102087982025(No.of Docs 1)	0710102087982025/1	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	11-11-2025	No of objection 1. order dated 16.10.2025 missed in pdf as per mentioned in index	CPINDIA
334	06-11-2025	0710102079662024(No.of Docs 2)	0710102079662024/1	COMPANY APPLICATION(COMPANI ES ACT)/247(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 242(4),Rule 11 of NCLT	11-11-2025	No of objection 1. Kindly attach compliance order	laus
335	05-11-2025	0710102102302023(No.of Docs 2)	0710102102302023/4	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
336	05-11-2025	0710102102302023(No.of Docs 2)	0710102102302023/4	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
337	05-11-2025	0710102102302023(No.of Docs 2)	0710102102302023/4	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11-11-2025	no of objection 1.kindly file I.A	Pankaj_NCLT
338	06-11-2025	0710102046342025(No.of Docs 2)	0710102046342025/3	COMPANY PETITION (COMPANIES ACT)/94(PB)2025	KAILASH BAJAJ VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.court fee 3rs missing in vakalatnama	akssax1
339	06-11-2025	0710102078932024(No.of Docs 2)	0710102078932024/11	COMPANY PETITION IB (IBC)/644(ND)2024	ARUN AGGARWAL VS. RADIANT HAROTI INDUSTRIES INDIA LIMITED	IBC under Sec 7	11-11-2025	No of objection 1. Wrong file, Kindly file IA	epochlegal77
340	08-11-2025	0710102045372025(No.of Docs 1)	0710102045372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2623(ND)2025	SUNIL KUMAR VS. DEPUTY COMMISSIONER OF INCOME TAX	Sec 60(5)	11-11-2025	No of objection 1. Index mandatory 2. Kindly attach compliance order	gpgssharma
341	05-11-2025	0710102093172022(No.of Docs 2)	0710102093172022/4	INTERLOCUTORY APPLICATION (I.B.C)/5520(ND)2022	SARVESH MAHAJAN VS. M/S. SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	11-11-2025	no of objection 1.bookmarking mandatory 2.counsel details sign missing in index 3.need every pages sign in pdf	advpriyanshu

342	06-11-2025	0710102093952025(No.of Docs 2)	0710102093952025/1	INTERLOCUTORY APPLICATION (I.B.C)/5210(ND)2025	ASH OK KUMAR GUPTA & ANR VS. DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	11-11-2025	No of objection 1. One rupee court fees and 25 rs welfare ticket missed in vakalatnama 2. Kindly attach compliance order	Abhirup Dasgupta
343	06-11-2025	0710102030242025(No.of Docs 2)	0710102030242025/6	INTERLOCUTORY APPLICATION(IBC) (PLAN)/22(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	11-11-2025	1.compliance order missing in pdf	kushalbansal
344	27-08-2025	0710102075252025(No.of Docs 0)	0710102075252025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2025	VIPUL AUTO PRIVATE LIMITED	Sec. 230-232, Sec 234	11-11-2025	No of objection 1. Kindly attach compliance order 2. Bookmarking missed	
345	06-11-2025	0710102021602025(No.of Docs 2)	0710102021602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)2025	GAURAV KATYAR VS. HDFC BANK LIMITED	Sec 60(5)	11-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.affidavit missing in pdf	rj92
346	05-11-2025	0710102046342025(No.of Docs 2)	0710102046342025/2	COMPANY PETITION (COMPANIES ACT)/94(PB)2025	KAILASH BAJAJ VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10-11-2025	no of objection 1.bookarmign mandatory 2.extra pdf remove submit final pdf 3.compliance order missing in pdf 4.welfare ticket and court fee missing in vakalatnama	rrglawoffice
347	05-11-2025	0710102028872025(No.of Docs 2)	0710102028872025/4	INTERLOCUTORY APPLICATION (I.B.C)/1695(ND)2025	VIKRAM VISHAL MINHAS VS. STOCK HOLDING CORPORATION OF INDIA LIMITED & ORS	Application under any other provisions-IBC	10-11-2025	no of objection 1.bookmarking as per index 2.compliance order missing in pdf 3.vakalatnama copy missing in pdf	yashraj0109
348	07-11-2025	0710102068352025(No.of Docs 6)	0710102068352025/6	INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025	AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA	Section 60(5)	10-11-2025	No of objection 1. All documents file separately	AnannyaGhosh
349	07-11-2025	0710204000182016(No.of Docs 2)	0710204000182016/34	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	10-11-2025	1.compliance order missing in pdf	tuhin
350	08-11-2025	0710102081272025(No.of Docs 2)	0710102081272025/1	INTERLOCUTORY APPLICATION (I.B.C)/4566(ND)2025	DR. NAVEEN CHAUDHARI VS. SURAKSHA ASSET RECONSTRUCTION COMPANY	Application under any other provisions-IBC	10-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.need all pages ocr in pdf	swati@surbhi1
351	18-09-2025	0710102082512025(No.of Docs 0)	0710102082512025/2	INTERLOCUTORY APPLICATION (I.B.C)/4794(ND)2025	MONITORING COMMITTEE OF ATHENA DEMWE POWER LTD THROUGH ITS CHAIRMAN MR. UMESH GARG VS. SIKKIM POWER INVESTMENT CORPORATION LTD	Sec 60(5)	10-11-2025	1.compliance order missing in pdf	
352	04-11-2025	0710102085062025(No.of Docs 1)	0710102085062025/1	COMPANY PETITION IB (IBC)/545(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	10-11-2025	1.bookmarking mandatory	advocatelalit51
353	07-11-2025	07101020555592025(No.of Docs 1)	07101020555592025/2	INTERLOCUTORY APPLICATION (I.B.C)/3183(ND)2025	ANJINI STEELS VS. AISHWARYA MOHAN GAHRANA	Rule 11 of NCLT, 2016	10-11-2025	No of objection 1. Order dated 30.10.2025 missed in pdf as per mentioned in index 2. Bookmarking missed	mhvlegal
354	05-11-2025	0710102035992024(No.of Docs 2)	0710102035992024/5	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	10-11-2025	no of objection 1.compliance order missing in pdf 2.need every pages sign and true copy in annexure 3.pagination missing in bookmarking in pdf	Pankaj_NCLT
355	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
356	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
357	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
358	11-11-2025	0710120011572018(No.of Docs 3)	0710120011572018/8	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	09-11-2025	1. bookmarking mandatory.	CS Bharti Kashyap
359	04-11-2025	0710102071402025(No.of Docs 2)	0710102071402025/3	INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2025	ARVIND VS. SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	07-11-2025	no. of objections 1. vaklatnama missed in PDF.	varshabanerjee
360	04-11-2025	0710102067292025(No.of Docs 1)	0710102067292025/2	COMPANY PETITION (COMPANIES ACT)/126(ND)2025	TARUN SETH VS. SRISHTI TARWANI	Sec. 241(1),Sec. 242(4)	07-11-2025	1. date missed on vakaltanama in PDF. 2. One Rs. Court fee missed on Vaklatanama in PDF.	advgeetahuja
361	04-11-2025	0710102046942025(No.of Docs 1)	0710102046942025/3	COMPANY PETITION IB (IBC)/319(ND)2025	BEACON TRUSTEESHIP LIMITED VS. ANIL BHALLA	Section 95(1)	07-11-2025	1. notary and date missed on Affidavit in PDF	vishalganda
362	05-11-2025	0710102008492025(No.of Docs 2)	0710102008492025/4	COMPANY PETITION IB (IBC)/231(ND)2025	AASHI ENGINEERING TECH VS. GARDENIA AIMS DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	07-11-2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf 3.vakalatnama copy missing in reply	LotusLLP_277

363	04-11-2025	0710102023762020(No.of Docs 2)	0710102023762020/53	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	07-11-2025	1. bookmarking mandatory. 2. as per mention in index Compliance order dated 16.10.2025 is missed in PDF.	himanshu satija
364	07-07-2024	0710102057762024(No.of Docs 0)	0710102057762024/1	INTERLOCUTORY APPLICATION (I.B.C)/4119(ND)2024	M/S IHDP HOME INTERIORS EXPORTS PARKS PVT. LTD. VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	07-11-2025	1.compliance order missing in pdf	
365	04-08-2025	0710102068352025(No.of Docs 0)	0710102068352025/5	INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025	AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA	Section 60(5)	07-11-2025	1. kindly attach the compliance order.	
366	13-08-2025	0710102071402025(No.of Docs 0)	0710102071402025/2	INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2025	ARVIND VS. SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	07-11-2025	1. vakalatanama missed in PDF.	
367	04-11-2025	0710102035622025(No.of Docs 3)	0710102035622025/7	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	07-11-2025	1. Counsel Sign missed on Master Index and Index. 2. Counsel sign missed on Index in Volume 2 3. True Copy sign missed on Annexures 4.kindly attach the compliance order	admin@chandhiok.com
368	13-03-2024	0710102022512024(No.of Docs 0)	0710102022512024/2	INTERLOCUTORY APPLICATION (I.B.C)/1526(PB)2024	STATE TAX OFFICER (2) UNIT-39 VS. MR. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD LTD	Sec 60(5)	07-11-2025	No of objection 1. Kindly attach compliance order	
369	07-11-2025	0710102091182022(No.of Docs 1)	0710102091182022/8	COMPANY PETITION IB (IBC)/800(PB)2022	SREI EQUIPMENT FINANCE LIMITED VS. PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	07-11-2025	No of objection 1. Kindly attach compliance order	prashantkatara
370	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
371	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
372	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
373	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
374	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
375	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
376	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
377	18-09-2025	0710102082512025(No.of Docs 0)	0710102082512025/1	INTERLOCUTORY APPLICATION (I.B.C)/4794(ND)2025	MONITORING COMMITTEE OF ATHENA DEMWE POWER LTD THROUGH ITS CHAIRMAN MR. UMESH GARG VS. SIKKIM POWER INVESTMENT CORPORATION LTD	Sec 60(5)	06-11-2025	1. bookmarking mandatory 2. kindly attach the compliance order.	
378	06-11-2025	0710102028352025(No.of Docs 1)	0710102028352025/5	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	06-11-2025	1.bookmarking mandatory 2.pagination missing in pdf	csindia1992
379	03-11-2025	0710102067152025(No.of Docs 2)	0710102067152025/2	COMPANY PETITION IB (IBC)/521(ND)2025	VOYAGER TRADING PARTNERS LLC VS. UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	06-11-2025	1. bookmarking mandatory. 2. Pagination missed on Index 3. sign missed on every page of reply 4. Notary and sign missed on Affidavit 5. Three Rs. Court Fee and Twenty Five Rs. Welfare Tickets missed on Vakaltanama in PDF. 6. incomplete file	advsatyamdwivedi
380	13-11-2025	0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	1. Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
381	13-11-2025	0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	1. Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
382	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	1. kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures	rajat.bhardwaj
383	13-11-2025	0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	1. Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
384	03-11-2025	0710102079772025(No.of Docs 2)	0710102079772025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/323(ND)2025	SURBHI BHARADWAJ VS. HILTON ENGINEERS PRIVATE LIMITED	Sec. 242(4)	06-11-2025	1. kindly attach the compliance order.	samakshgoyal

385	03-11-2025	0710102061432025(No.of Docs 2)	0710102061432025/5	COMPANY PETITION IB (IBC)/371(ND)2025	BEACON TRUSTEESHIP LIMITED VS. JATASYA PROMOTERS PRIVATE LIMITED	IBC under Sec 7	06-11-2025	1. kindly attach the compliance order.	HKLO
386	05-11-2025	0710102073252025(No.of Docs 1)	0710102073252025/10	INTERLOCUTORY APPLICATION (I.B.C)/4211(ND)2025	JAGDISH KUMAR PARULKAR VS. SANDEEP KUMAR	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	06-11-2025	1. kindly attach the compliance order.	D12902014
387	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	1. kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures	rajat.bhardwaj
388	17-03-2021	0710102021752021(No.of Docs 0)	0710102021752021/4	COMPANY PETITION (COMPANIES ACT)/71(ND)2021	M P BAKSHI SURVEYORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	06-11-2025	1. kindly attach the compliance order.	
389	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	1. kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures	rajat.bhardwaj
390	04-11-2025	0710102049672024(No.of Docs 1)	0710102049672024/1	COMPANY PETITION (COMPANIES ACT)/149(ND)2024	DEEPAK KUMAR VS. REDEFINE EXPRESS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 245	06-11-2025	1.compliance order missing in pdf	psplegal
391	08-11-2025	0710102080912025(No.of Docs 3)	0710102080912025/1	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	06-11-2025	1. kindly attach the compliance order as per mention in index order dated 23.09.2025 is missed in PDF. 2. Remove Extra PDF on Online portal. 3. True copy sign missed on Annexures	rajat.bhardwaj
392	13-11-2025	0710102073762024(No.of Docs 4)	0710102073762024/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-11-2025	1. Copy of Vakaltanama missed in PDF. 2. kindly upload all documents in one PDF in proper index	guptas23
393	03-11-2025	0710102023762020(No.of Docs 1)	0710102023762020/52	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	06-11-2025	1. bookmarking and index mandatory 2. Three Rs. Court Fee and Twenty Five Rs. Welfare Tickets missed on Vakaltanama in PDF. 3. date missed on Vakaltanama in PDF. 4. kindly attach the compliance order.	himanshu satija
394	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
395	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
396	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
397	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
398	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
399	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
400	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
401	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
402	16-10-2025	0710102081332025(No.of Docs 5)	0710102081332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4602(ND)2025	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. BANK OF INDIA	Section 60(5)	06-11-2025	1. Vol 4 missed on online portal	SDPSPartners
403	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
404	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
405	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
406	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala

407	03-11-2025	0710102042102024(No.of Docs 1)	0710102042102024/11	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions-IBC	04-11-2025	1. Kindly attach the master index in PDF. 2. Kindly file merge all volume in PDF or according the volumes separate index PDF 3. True Copy sign missed on annexures 4. Kindly attach the compliance order. 5. incomplete bookmarking in all volumes	Jmrk205
408	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
409	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
410	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
411	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
412	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
413	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
414	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
415	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
416	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
417	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
418	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
419	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
420	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
421	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala

422	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
423	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
424	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
425	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
426	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
427	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
428	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
429	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
430	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
431	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
432	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
433	03-11-2025	0710102040002025(No.of Docs 2)	0710102040002025/2	COMPANY PETITION IB (IBC)/396(ND)2025	BEACON TRUSTEESHIP LIMITED VS. BYTES FINSEC PRIVATE LIMITED	IBC under Sec 7	04-11-2025	1. Sign missed on every page of reply 2. three rs. court fee missed on vakalatanama kindly paste the court fee on the blank space	HG0616
434	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
435	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
436	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
437	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
438	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala

439	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
440	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
441	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
442	28-10-2025	0710102053242024(No.of Docs 2)	0710102053242024/2	COMPANY PETITION IB (IBC)/68(ND)2025	CANARA BANK VS. MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
443	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	04-11-2025	1. bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
444	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	04-11-2025	1. bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
445	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	04-11-2025	1. bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
446	01-11-2025	0710102078982024(No.of Docs 3)	0710102078982024/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	04-11-2025	1. bookmarking and index mandatory. 2. Vakaltanama missed in this PDF. 3. True copy sign missed on Annexures	Adityamadaan
447	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
448	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
449	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
450	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
451	28-10-2025	0710102053262024(No.of Docs 2)	0710102053262024/2	COMPANY PETITION IB (IBC)/73(ND)2025	CANARA BANK VS. SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
452	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
453	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
454	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
455	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
456	06-10-2025	0710102053982025(No.of Docs 2)	0710102053982025/1	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2025	AKHIL AHUJA VS. ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1. Three rs court fee missed on Vakaltanama in PDF.	kavishaggarwala
457	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip

458	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
459	06-11-2025	0710102096892025(No.of Docs 0)	710102096892025	CONTEMPT PETITION (IBC)/46(PB)2025	SAYAM SHARES & SECURITIES (P) LTD VSMR. VINEET CHAUDHARY	Rule 11 of NCLT, 2016	04-11-2025	No of objection 1. Wrong file. This is fresh filing filed as additional documents.	
460	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
461	11-11-2025	0710102040902021(No.of Docs 2)	0710102040902021/4	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2021	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Application under any other provisions-IBC	04-11-2025	1.ALL DOCUMENT SEPARATELY	bsgoyalip
462	01-11-2025	0710102095212021(No.of Docs 2)	0710102095212021/2	COMPANY PETITION IB (IBC)/40(ND)2022	YES BANK LIMITED VS. BRINDA JAJOO	Section 95(1)	03-11-2025	1. vakalatnama missed in PDF. 2. Kindly attach the compliance order.	kunal kher
463	01-11-2025	0710102068272025(No.of Docs 2)	0710102068272025/3	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2025	OM DRISHIAN INTERNATIONAL LIMITED VS. INDUSIND BANK	Sec 60(5)	03-11-2025	1. bookmarking mandatory. 2. vakalatnama missed in PDF.	sumant
464	01-11-2025	0710204000182016(No.of Docs 1)	0710204000182016/31	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act, 2013	03-11-2025	1. as per mention in index compliance order dated 08.07.2025 is missed in PDF, kindly attach the order 2. bookmarking mandatory	tuhin
465	01-11-2025	0710102090912025(No.of Docs 2)	0710102090912025/1	INTERLOCUTORY APPLICATION (I.B.C)/5073(ND)2025	M/S SARVOTTAM EDTECH PRIVATE LIMITED VS. RAJIV BAJAJ	Sec 60(5)	03-11-2025	No of objection 1. Kindly attach compliance order 2. Bookmarking missed	Pooja@1495
466	01-11-2025	0710102407312018(No.of Docs 1)	0710102407312018/24	COMPANY PETITION IB (IBC)/737(PB)2018	TWENTY FIRST CENTURY WIRE RODS LIMITED	IBC under Sec 7	03-11-2025	1. one Rs. court fee missed on vakalatnama	9060033026
467	01-11-2025	0710102068272025(No.of Docs 2)	0710102068272025/4	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2025	OM DRISHIAN INTERNATIONAL LIMITED VS. INDUSIND BANK	Sec 60(5)	03-11-2025	1. vakalatnama missed in PDF.	sumant
468	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	03-11-2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
469	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	03-11-2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
470	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	03-11-2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
471	29-10-2025	0710100409592017(No.of Docs 2)	0710100409592017/44	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	03-11-2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	r.k.srivastava
472	16-10-2025	0710102019972023/3	710102019972023		CREATIVE CAPITAL SERVICES LIMITED	Section 95(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
					Vs.				
					ALKA GOYAL (AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED)				
473	29-10-2025	0710102046792025/5	710102046792025		PROLIFIC DIGIGRAPHS PRIVATE LIMITED	Sec 252 (3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
					Vs.				
					THE REGISTRAR OF COMPANY				